

It is important that the cycle of violence must come to an end, and, let me conclude, Sir, by once again warmly thanking all hon. Members and appealing to the people of Jammu and Kashmir, especially, young men and women, especially parents. Please work with us and put an end to this current cycle of violence so that we will pick up the threads, we will reactivate the political process and we will through dialogue find solutions that will bring equity, justice and honour to all sections of the people of Jammu and Kashmir.

MESSAGE FROM LOK SABHA

The Appropriation (No. 4) Bill, 2010

THE SECRETARY GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"in accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (No. 4) Bill, 2010, as passed by the Lok Sabha at its sitting held on the 5th August, 2010.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy of the Bill on the Table.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2.30 p.m.

The House then adjourned for lunch at thirty-five minutes past one of the clock.

The House re-assembled after lunch at thirty-nine minutes past two of the clock,

THE VICE-CHAIRMAN (SHRI KALRAJ MISHRA) in the Chair.

PRIVATE MEMBERS' BUSINESS

Resolution to constitute an environment adaptation and mitigation fund

SHRI N.K. SINGH (Bihar): Thank you, Sir. I had, while making an intervention on the last occasion on this subject, made some suggestions for the constitution of a fund for mitigation and adaptation on environmental challenges. In that first intervention of mine, I had given an overall global

framework of why we needed such a fund, what the costs are likely to be and what are the various dimensions on account of adaptation and mitigation problems. And, in addition to financing a technology, we needed to take a holistic view of the entire issue. In today's intervention of mine, Sir, I wish to concentrate on two basic problems. First, how to raise the money? From what sources? And, to recall that, one of the principal objectives of the Environmental Adaptation and Mitigation Fund is to move away from inefficient highly polluting energy intensive industries. Second, how to spend the money? This goes beyond merely the normal question of expenditure, but into the deeper question of how to make the governance of this fund multi-disciplinary, complementary and catalyst to the efforts of the private sector which is capable of keeping pace with the emerging science and technology on this issue.

I want to be clear about the scope of what I am discussing here today, Sir. This is not a fund to address every challenge of environment. It is not, because those challenges are far more complex. What I am focusing on today is how we can best use innovative public finance mechanisms to both push people away from unsustainable practices and pull new technologies and practices that are more sustainable and support the adaptation effort of the Government.

Let me also say that while making the suggestions, I am conscious of the broad inequalities of the economy, namely, the large parts of the country don't have access to energy at all, and, therefore, there must be a floor level of minimum energy availability in any effort which we design. Let me also just remind you, Sir, that estimates which have been made, globally speaking, on what it would cost for mitigation and adaptation efforts to bring the green house emission to levels which are considered safe on current scientific estimates, they would require an investment of two hundred billion dollars to one trillion dollars per annum. These estimates can increase if, for instance, the scientific community comes to the conclusion that the present levels of projected reduction in green house emission should be more aggressive in order to really deal with the environmental challenges.

Let me now directly go to the important question which I had raised: How to raise the money for the Environmental Adaptation and Mitigation Fund in India? Clearly, Sir, the first and the one

obvious source is to have a carbon tax in order to promote low carbon intensive activity. This creates a push for cleaner technology. We already have energy cess on coal to start with. So, what I will discuss is how to complement and supplement this broad measure of cess on coal in other dimensions. This Environment Adaptation and Mitigation Fund would complement the coal tax by focusing more on downstream fuel use, specially highly-polluting fuels as well as fuel use for upper income groups. Some other revenue streams to tap these, which are consistent with this approach, are these. First, a diversion of cess on aviation turbine fuel. We clearly harmonise this across the States to reduce distortions, but one option is to keep the level the same while diverting some part of their accrual of this aviation turbine fuel cess towards the Environmental Adaptation and Mitigation Fund. This, Sir, is also quite consistent with the recommendations of the global discussion of tax on air travel. Second, taxing small fossil-fuel power generation, including smaller captive power plants. This is actually inefficient power generation and is, unfortunately, encouraged by the current electricity policy scenario. Raising the cost of substitutes for an efficient public network would create more pressure for faster improvement in the electricity sector. Third, a surcharge on per capita energy usage above a certain level. This would only hurt the more elite class, and, therefore, it would protect the poor. This would preserve the access to electricity, such as it is, for essential needs, but would also encourage those who can afford to trim their electricity bills by investing in more efficient electricity appliances.

The modalities of applying this need to be worked out, given the concurrent jurisdiction over electricity policy and state dominance in setting electricity prices.

Fourth, increase taxes on lower-grade (higher emissions) fuel. This would also encourage the introduction of higher-grade fuels, which in turn opens up possibilities for increased use of existing cost-effective technologies to reduce emissions from mobile sources. India cannot currently take advantage of advances in automobile engine filters and emission-reducing parts since low-grade fuel damages these components.

The funds from these sources, cesses, also need to be supplemented by general budgetary support for "pulling" greener technologies and practices and for accelerating adaptation. Fortunately, this year, the Finance Minister's Budget had a whole chapter on what additional budgetary support the Government proposes to give which can supplement the garnering of resources from these special sources.

Overall, faster development is the best adaptation to climate change. We all know that includes investing in skills, knowledge, better infrastructure, etc., which can really alter the economy's present pattern. Funds can be further leveraged by ring-fencing and creating a non-lapsable fund of a corpus to enable borrowing against the future revenue stream from these special sources which I have proposed here.

I will give just two examples of such non-lapsable funds. One is the Central Road Fund. Another is the International Finance Facility. It enables Government and enables borrowers to hypothecate and borrow against future revenue stream to meet current expenditure. The fund should also have legal clearances to accept international funds. Setting up of this fund could help attract more external funds by providing funders with some assurance of the purposes for which monies would be used.

Sir, I now come to my second question. It is: How to spend the money? What is the best way in which this corpus, which is thus created, can be put to the most efficient use? In this context, I first propose setting up of a Public Sector Challenge Fund to support the additional costs of making current infrastructure more sustainable.

This initiative would allow Ministries and other bodies to apply for additional funding, resources additional to what the budget has allocated, to convert standard projects to state-of-the-art projects. It will be a kind of incentivising existing projects.

Additional fiscal resources are necessary for public infrastructure investment both for retrofitting — most of them have been retrofitted, you know that — and new ones, agriculture research and development and extension, health care (dealing with new disease vectors arising out

of climate change), and protecting public goods such as ecosystem linked with conflict and social tensions connected with climate change.

With this structure, in which "additionality" is built into the application process, it may also be possible to garner revenues from carbon markets. As we know, the state of carbon markets is uncertain given pending revision in 2012, but it seems that any new regime will certainly continue these kinds of "above-and-beyond-business-as-usual" initiatives. This Fund, which I have proposed today, would play an important role in channeling these funds for projects in India.

This institutional design will help us leverage large infrastructure funds rather than just replace them, and the application process will ensure that the projects have 'owners' and are more likely to succeed.

Secondly, I propose a programme of Publicly Backed Guarantees (PBGs) to support research, development, and deployment of technologies or develop new ones in the energy, water supply, agricultural, forestry, and livestock. You will notice that I am requesting Publicly Backed Guarantees instead of subsidies. The advantage of Publicly Backed Guarantees is that they can be designed to keep the strength of market incentives and entrepreneurial insight while at the same time leveraging public funds to jumpstart the market. Basically, the public sector has to play an important role given the fact of risk of private investment. But we require synergy between both public and private efforts. There are, therefore, several kinds of initiatives from Publicly Backed Guarantees which are especially relevant. First, Publicly Backed Guarantees for asset finance to encourage financial institutions to lend to small businesses for upgrading them to cleaner technology. Right now, access to finance is a barrier for many small businesses and their efforts to upgrade, and we want to remove this barrier because the significant impact for many of these small businesses could be large. The initiative could include public guarantees for loans for, say, auto conversion kits, technology upgrades for brick makers, bakers, laundries, etc. – reducing emissions from the millions of high-emissions small industry sources and mobile sources.

Second is, Publicly Backed Guarantees for international technology transfer ventures. This fund that I am proposing could work with existing multilateral agencies and export finance agencies in

countries with technologies relevant to India to create a floor on the risk of deploying and adapting a technology. A committee of technology, financial sector and governance experts should be formed to design an initial set of such mechanisms.

Sir, I also propose for the consideration of the Government the launch of something that I call an 'inducement prize' outlined in the National Action Plan on Climate Change. We need to be creative in supporting innovation for new energy sources and energy efficiency. One cutting-edge mechanism for funding innovation is inducement prizes. We all know that. It sets target specifications for technology, invites competitors to produce it and competes for a prize of Government-led scaling or Government contract. The National Programme on Improved Biomass Cookstoves, for example, is contemplating running an inducement prize for improved stoves as a public health measure which could have climate co-benefits by reducing black carbon and methane emissions.

I also propose to allocate a part of this proposed fund to be set aside for further inducement prizes. Sir, we must invest in creating monitoring and measurement infrastructure to effectively implement incentives for efficiency. Pricing policies that encourage efficient use of energy, water, agriculture and other natural resources, for example, will be essential for encouraging, adaptation, and, as a consequence, of course, mitigation. But, these require investments - in better documenting hydrology for being able to assign and price water rights, in metering and redesign of electricity supply to ensure a politically sustainable shift to a new equilibrium of higher payment for better services, etc.

Building institutions for greenhouse gas accounting that enables more efficient and targeted policies to efficiently reduce carbon house gas emissions is imperative to deal with this challenge. In this way, the fund invests in its own future, in the institutional underpinnings for becoming more effective. Carbon taxes and the variants which I have described are generally seen as an easier and cheaper form of regulating greenhouse emissions than cap and trade mechanisms because of relative ease of implementation and monitoring. This is important in a developing country like India in which carbon house gas accounting process is still nascent, and it can be difficult to track both actions and outcomes.

However, Sir, market-based mechanisms like cap and trade are generally more effective at ensuring that mitigation is undertaken in the most cost-efficient way. Carbon tax is also vulnerable to political manipulation. It raises revenues from a source chosen by policy makers and to be given to a source chosen by policy makers. There are, therefore, the opportunities for manipulation - choosing what to tax, choosing how to spend and choosing on what to spend.

So, we need to build up the underpinnings for being able to credibly implement market-based mechanisms. This means strengthening the ability and incentives to measure and account for carbon gas emissions. This proposed Environment and Adaptation Mitigation Fund will, therefore, support the development of three important objectives. First is, development of emission factors customised to the Indian context, to improve accuracy of accounting and reporting following global standards. Second is, development of a common registry and reporting mechanisms to encourage companies that are already accounting to contribute this information to public databases. Third and the most important is, capacity building for greenhouse emission accounting. Sir, I also propose to set apart a portion of the Fund, once it is created, for supporting the ongoing efforts of the Ministry of Environment and Forests and the Pollution Control Boards to upgrade their environmental monitoring networks.

Overall, the Environment Adaptation and Mitigation Fund governance has to be built in potential for new mechanisms to be proposed over time.

I propose that the Fund to be overseen by a Board of Governors from public and private sectors, with a rotating membership, clear criteria for joining and a transparent selection process.

This will enable the Fund to be nimble as an incentive mechanism. It can add programmes as needed as science and technology evolves.

In conclusion, Sir, for the reasons which I mentioned, I beg to move this Resolution for the constitution of an Environment Adaptation and Mitigation Fund.

The key features of the Fund, in short, are that the funding sources include proceeds from targeted cesses that also create incentives to reduce emissions; general budgetary resources, which

can then be leveraged through creative public finance; external resources flow related to global sustainability.

The initial Fund activities are designed to ensure the use of the Fund to activate public sector activity by offering funds to support moving beyond business as usual, activate private innovation through innovative public finance and build the institutional capacity to track outcomes and target incentives more effectively in future.

The Environment Adaptation and Mitigation Fund governance is designed to allow the Fund to evolve as a coordinating force over time, which is essential for a fast-changing and wide-ranging policy action.

This, Sir, is an inescapable necessity to finance the huge cost that individual and society will inevitably have to bear both for adaptation in short term and mitigation where outcomes inevitably have a long gestation period. In the absence of an innovative financing mechanism, mere reliance on traditional sources is inadequate and unpredictable. Adaptation activities are necessary to enable an orderly transition to mitigate the adverse effects of climate change facing the communities and sectors and enable adaptive response. Mitigation, of course, involves a whole slew of measures affecting different facets of life and enabling gainful economic activity to continue while reducing carbon emission. I would urge the Government to accept this Resolution in the hope and belief that based on best international practices and given the enormous repercussions it has on the present and future generation we need to move away from business as usual and traditional approach.

Small boutique funds from incremental sources are well behind the compelling necessity curve. We need an integrated approach. I have given some ideas on the necessity, the sources of financing, the deployment of the resources, monitoring outcomes and the governance structure for the Fund.

Let us, Sir, make a reasonable beginning. I very much hope and expect that the Government would rise to the challenge, the challenge of our time, the compelling challenge in our face, and constitute an Environment Adaptation and Mitigation Fund for the reasons and objectives which I have outlined for the consideration of this House both today and in an intervention which I had an opportunity to make on an earlier occasion. Thank you.

3.00 P.M.

THE VICE-CHAIRMAN (SHRI KALRAJ MISHRA): Dr. T. Subbarami Reddy. He is not there. Shri E. M. Sudarsana Natchiappan.

DR. E. M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Thank you, Mr. Vice-Chairman, Sir. I rise to speak on the Resolution moved by a very reputed former Revenue Secretary of Government of India and present Rajya Sabha Member, Shri N. K. Singh. After his presentation in the last session and also in this session, we can easily expect that he is going to come out with a very good literary work which can be followed by the developing and underdeveloped countries so that they can meet the requirements of the renewal energy and also learn how to promote research and technology development. At the same time, they can know how to mobilize the financial resources for meeting the situation. I hope, Mr. Singh is having the experience of being a Consultant in IMF also. Therefore, his suggestion, with all his experience, is very useful for us to meet the situation. Sir, I would like to suggest that the Indian situation is much different from the Vedic days. We are people who loved the nature, who lived with the nature and who never hurt the nature. Our life was like that.

But it is only subsequently, when the other countries started to invade India and tried to change the culture of Indian people, that we started to deviate from our Hindu culture and, in the name of development, we sacrificed many things of the nature and also hurt the nature. Now, we are really suffering due to that. We have got polluted water; the mineral water, which was once a rich man's property, has now become a normal usage of the middle class people too. Even it has gone down to the level of villages where you cannot get water other than the bottled water. Similarly, even our vegetables were, earlier, based on natural manures. With the propagation of pesticides and fertilisers, we started deviating from getting it from our own natural manures. We have started using fertilisers only. Today, we have reached a new situation that has compelled to go back to the old method of using the natural manures. We can go away from using the fertilisers. We have to create a balanced situation. That is why I feel that if we empower the local people in villages and urban areas too, they will know how to solve their own problem, but we are not giving them their own powers which were taken away from them. We are not ready to give constitutionally-accepted new powers

to them. We want to show that as a carrot and stick policy; since you are getting a Panchayat Raj, you have got the rights to decide yourself; you will get it; you will get it, but wait for some time! Similarly, in urban areas, we are not following certain things which are happening in western countries where they have got their own accounting system of managing their resources and having the community discipline and other things. But even, here, we want to follow the colonial system of administration, rather than the management, or we want to allow the people to decide their own fate by their own democratic process. Sir, we are going on reducing the power of a common man; we are going on taking away their powers and the community powers in the name of development.

Now, we have reached a situation from where nobody can save us from any natural catastrophe. Naturally, we are losing all our natural wealth, including the minerals. We are losing the forests; we are losing the environment; we are losing our health. Everybody, from an ordinary person to a rich man, is spending more of his money not on food, but on the medicines. There used to be a situation where educational institutions used to come up very well. On health aspects, institutions used to come. Now, only the nursing homes and hospitals are coming. A huge industry of medicine is coming. A huge sum of money is stolen from the ordinary person's pocket. Not only that; they are selling their own property to save themselves and their children from the environment catastrophe. This is the situation. In such a situation, we have to think how much we can extract from our own natural resources; more so, we have also got renewable resources. I would like to concentrate on the solar energy. 'Surya Namaskaram' is the system of praying to the almighty by the Hindus. The Sun God is going to protect me the whole day; the Sun God is the super most power to my eyes, and, therefore, it is going to protect me, this is how every Indian starts his day. But are we utilizing the sun fully? Are we utilizing the solar power fully? There is the very wonderful UPA-II Government which has propagated the Jawaharlal Nehru Solar Mission. It is a very successful programme, which has been mooted. Sir, they started thinking about one megawatt or five megawatts, but they have not started working on whether a consumer can be made a producer.

We should borrow ideas which are good. Mahakavi Bharathi used to say: wherever there is knowledge, you bring that here and utilize it for the welfare of the people. The Germans are utilizing it. They have done it in a big way. They have installed solar panels in every house. The Government is subsidizing it. The energy produced in every house there is taken to the National Grid. Whatever energy is produced through solar panels in every house, that is taken to the National Grid every day. They are paid six times more than the normal price. At the same time, they can utilize that energy for their own purpose also. They are benefited in two ways. Firstly, in this way, the consumer becomes the producer. That is what should be done in India. In India, people live in remote villages. For going from one village to another village, we need to travel a minimum of 25 kilometres. If we lay electricity wires from one village to another village, the transmission cost and the loss itself will come to more than 40 to 45 per cent. This is simply for putting up some lamps at certain places. That is not for providing electricity for 24 hours a day. The farmers are not able to plough their fields because there is no electricity. Electricity is available for only five to six hours. Our poor villagers are not getting that benefit. So the solar energy needs to be utilized properly. Even our own science and research institute at Jodhpur has developed a project. I have also seen a presentation made by a Government agency where it was shown that by putting up even a small panel, half-horse power to one-horse power, at places where wells are available, power can be generated and it can be utilized for 24 hours. Why shouldn't we make it fully subsidized for agriculturists and farmers? Instead of putting up electricity lines for taking electricity to villages and incurring a loss of 40 to 45 per cent in transmission cost itself, these power panels can be provided to them. If you produce panels in large number, it would cost you less. These panels can be prepared with the help of the private sector and the public sector and then they can be distributed to every household. They can produce electricity by utilizing these panels. They can utilize it for the community and they can utilize it for the neighbourhood also. If we are able to do it, then the money that we are spending in the name of making available electricity to the ordinary citizen, that can be easily saved. Shri N.K. Singh, was talking about it theoretically. I have a very ordinary way of looking at the issue. We need to promote research. It is not that if you have good buildings and instruments then only you can promote research.

Sir, we are also following the system of the Western countries, where you have to formulate things logically and data-wise. But poor villagers of our country are having a lot of research-oriented minds, and they are doing it. We are having our own Departments to develop these research minds at the village level, and we are also awarding them annually. But many of the research-minded people are not educated enough to suit the modern society. When I was a Member of the Standing Committee on Environment and Forests, I had the opportunity to visit many of the laboratories throughout India. We have to praise Pt. Jawaharlal Nehru; how visionary he was! He made a huge investment on these laboratories. But the Directors of these laboratories and scientists say that these laboratories are being utilized only for presentation of Papers in the Western countries and for getting better posts there, rather than serving the local people, whose tax money is set apart for these laboratories in every Budget. I asked them: How many patents have they got registered in each and every laboratory when we are spending so much of money? They only say, it is only one or two. Otherwise, they say, "We are presenting Papers in the international fora. They are utilizing our services and getting awarded for themselves." We are not coming forward with more and more patents, when we are, otherwise, spending so much money on our centres. The time has come when they are made accountable. When we are giving them the Budget grant of Rs.20 crores every year, they have to at least earn Rs.25 crores by way of patent registration and from other proceeds. Otherwise, that grant has to be stopped, and the same can be utilized for betterment of the ordinary people. We are only spending more and more money of the Exchequer for betterment of research work in these laboratories. Instead we can encourage the private sector which is doing a good amount of research and capturing new markets because they are market-driven. They want to bring new research materials so that they can meet the growing needs. Even, the small cell phone, which was started as a tool to transmit voices, has now become a full-fledged internet-facilitated computer in the hands. It can transmit pictures immediately; it can transmit videos; it has got several other features which can be very easily passed on to other people. This was all done within a period of five years because of continuous research by the private sector. When Apple comes with a I-phone, then, Nokia starts its research and Siemens also start its research. They are competitive because

they want to improve their market share. Therefore, Sir, we have to think about diverting our money to villages, to those people who are getting the minimum of education, but who are research-minded. That research mind has to be tapped. The human potentiality, which is available in the remote parts of the country, is not at all tapped.

The Chinese are tapping that energy in the fullest possible way. On the one hand, they are modernizing their country and, on the other hand, they are fully utilizing human resources in every aspect. That is why they are now becoming a super power. But the Americans could not tap that resource properly. Even for their military, they are borrowing from other countries. I recall having read in some news journal of the U.S. that they are spending huge sums of money for lobbying. Like, to make a rogue State an acceptable State, lobbying goes on with the Congress people and other legislators. For everything, they need lobbying. But here, we need a lobbying for making solar energy as a part of man's existence. Similarly, we have to see to it that fertilizer is replaced by manures. But then what will happen? Big industries, which are manufacturing fertilizers and pesticides, would lobby against it, and they will say that this is not the correct way to increase production.

Sir, I would also like to stress upon the developmental aspect. Here again, I would only have to argue on the basis of the potentiality of the people, who have only studied up to XII standard in their own vernacular languages, be it Tamil, Telugu or Malayalam. When they come to higher studies or professional courses, they have to pay huge amounts. In Tamil Nadu, during Shri Kamraj's period, it was made free. Subsequently, Dr. Kalaignar has also made it free up to the college level. In Andhra Pradesh, students are reimbursed the fees that they pay in professional colleges. This had been done by Shri Y. S. Reddy. Subsequently, Shri Rossaiah has also done it. So, if we want to have development, we should see to it that students in rural area are given free education, especially in research. They are so intelligent that they adapt themselves to every situation very easily. But we are not encouraging them to come up to that level. We are utilizing only their physical energy. We are utilizing them only for manual work. They keep going to countries in the Gulf, in Arab countries and in Europe, even to Malaysia and Singapore, mainly for manual work, but not for mental work. Now, of

late, we have been seeing the phenomenon of USA and many European countries outsourcing their work to companies in India, companies in south India which are providing their services at very cheap rates. The young boys and girls who graduate from colleges are able to adapt themselves, just after a month's training, to various jobs including software development and so on. Such is the energy of the common man. That energy is now being tapped again.

Previously, our professionals used to go to foreign countries. Now, people even at the Bachelor degree level are going abroad. They are going to foreign countries as very, very cheap labour wherein they are paid a minimum of 2000 dollars monthly; here, we give them just Rs.2000. Even if they give Rs.20000, even then, there is a profit of Rs.25,000 per head. That is the situation in India. Therefore, we may not adopt their development model, but we have to have this type of a situation. Give power at the local level. Help them. Give more aid to them. Give them more guidance. Show the world how it is working. For example, we enacted one of the best laws for utilizing research and whatever patent or copyright is created at the village level, the community would share the profit. I would like to know how many villages are being benefited by that. At the international level, it has been one of the best laws enacted by this Parliament. But are we utilizing it? Do we have the time to see whether this particular provision is being properly utilized at the village level? How many community people were being benefited by taking away such natural herbs which were available. Our findings on herbs have been utilized by multi-national companies. They give them different names, different colours and then sell them back to us again. The same thing happened during the colonial rule of the British. They took away all our knowledge, our raw materials, put it in the lanka charan and brought it here to the same market and sold everything to the same Indians. Similar things are happening here. The Government should think that we must concentrate on the masses rather than the people who have already been lured by money to invest in foreign countries. We are very happy that huge amounts of money are being diverted from public sector undertakings in different names and our own people are purchasing many of the companies. Even today, I saw some US gas company was bought. We are very happy and proud that now Indian corporates are buying UK companies, European and American companies. We are very proud of that. But, at the same time,

are we doing the same thing for our own Indians? They are starving. They are going out of the country. There is an assessment that from Tamil Nadu alone, every year, ten lakh people are migrating to foreign countries in search of jobs. Such is the situation. How are we going to solve this problem? Therefore, when we talk about environment, it means we are talking about carbon accounting and everything else, which is the creation of the western knowledge, the creation of the western culture. No doubt we are benefited for some time; at the same time, we should not forget our own culture, our own nature which brought us to this level.

India is a very, very great country. It has got natural resources and human resources which can be utilised for hundreds of years if we get a proper leadership at the district-level and at the national level. I used to say that every Member of Parliament should feel proud to be in the highest position in India. People cannot even dream to be a Member and sitting here, which is one of the highest positions in India. We must constantly inquire whether we are doing our jobs as a Member of Lok Sabha or Rajya Sabha so that the same situations available in Mumbai or Delhi or Kolkata are created for our own villages. Are we planning like that? Are we bringing money in their hands? Are we showing a path to them? Some Ministers have occupied the seat of Lok Sabha Membership for fifteen years, twenty years. But, they have not done even a small thing in their constituencies. Here is our Member, Shri Mani Shankar Aiyar. I can quote him. He is a man who has done a lot in his constituency. He was defeated in the recent Lok Sabha elections. But, he has done many things even sitting in the opposition or in the ruling benches. In whichever Ministry he was, he has done something in his constituency. That is the greatness about him.

Similarly, Sir, whatever programmes we are making at the national level should go to the people. We need not boast ourselves being very resourceful people at the international fora. But, finally, what is the national development we have attained? In which way are our resources utilised? Are they utilised properly? That is the question that we need to answer ourselves.

The Resolution aims to create a situation by which we can address the challenges. Though the modern terminology is used, 'environment adaptation and mitigation fund', I would like to suggest that we have got a huge money as sovereign fund. We are not utilizing it. Now, I am told that some

funds may be utilised for the corporate needs and other needs. But, at the same time, Sir, I request that sovereign fund needs to be utilised to see to it that the villages are developed, the Gandhian dream or Rajiv Gandhi's dream comes true, they become self-sufficient villages, they really attain the Rama-Rajya, the real Swaraj or the Grama-Rajya where there would be researches in place, where the environment is looked after, where there would be comprehensive development, where the scientific knowledge is taught, where something new comes out. If we make the small units become vibrant, one day we would realise the entire India developed. Then, internationally the world would project India as the super-power in every aspect.

श्री अनिल माधव दवे (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, Environment Adaptation and Mitigation Fund की जो बात आयी है और उसको खड़ा करने के लिए आज जिस प्रस्ताव पर चर्चा हो रही है, मुझे लगता है कि उसे कैसे खड़ा करना है, कितना फंड करना है और उसे कैसे खर्च करना है, इन सब बातों पर बहुत गहराई से विचार करने की जरूरत है क्योंकि सोर्स, रिसोर्सिंग या फंड, हम जो कुछ भी कहें, उसका मिलना जितना महत्वपूर्ण है, उससे ज्यादा महत्वपूर्ण उसको खर्च करने का तरीका है क्योंकि हम जानते हैं, हम कॉमन वेल्थ को देख रहे हैं, हम साठ साल से कश्मीर को पैकेज पर पैकेज दे रहे हैं, हम देश के सड़क निर्माण से लेकर बाकी सब संसाधनों के अंदर करोड़ों-अरबों नहीं, कितना ही पैसा खर्च कर चुके हैं, लेकिन इन सब पैसों का कोई परिणाम नहीं निकला। यह केवल इसलिए है क्योंकि खर्च करने के तरीके के साथ हमने न्याय नहीं किया है और यहां पर चूंकि ग्लोबल वार्मिंग, क्लाइमेट चेंज फैशन हो गया है, यह एक ऐसा विषय है जिसके ऊपर हर कोई बात करना चाहता है, जबकि यह सर्वाधिक तकनीकी विषय है और इसके ऊपर जो चर्चा होनी चाहिए, जो गंभीरता होनी चाहिए, इसलिए यह जो विषय आज उठा है वह बहुत गंभीर है।

उसके अंदर मैं इतना ही कहना चाहता हूं कि इस समय पूरा विश्व दो हिस्सों में बंटा हुआ है, एक और जहां विकासशील देश हैं और दूसरी तरफ विकसित देश हैं। विकसित देशों का अपना एजेंडा है, उनकी अपनी एक जीवन पद्धति है, उनकी अपनी एक लाइफ स्टाइल है, वे अपने तरीके से जीना चाहते हैं, वे भोग करना चाहते हैं, वे पृथ्वी का तापमान बढ़ाना चाहते हैं और बढ़ा रहे हैं और वे हमसे कह रहे हैं कि आप त्याग करते रहिए। ये जिन देशों को कह रहे हैं उनके अंदर अन्दर डवलपिंग कन्ट्रीज हैं, डवलपिंग कन्ट्रीज हैं और छोटे-छोटे देश हैं और वे उनकी छोटी-छोटी गलतियों को भी निकालते रहते हैं। इसलिए मैं यहां पर एक विषय को जरूर उठाना चाहता हूं। मुझे यह कहीं न कहीं कोपनहेगन में दीखा था कि क्लाइमेट चेंज के गणना करने के तरीकों को भारत में विकसित करना होगा। वे अपने ढंग से आंकड़े लेते हैं, अपने ढंग से उसकी गणना करते हैं, अपने ढंग से वे एक आखिरी कन्क्लूजन

पर पहुंच जाते हैं और अपने ढंग से आखिर में वे एक धाराप्रवाह भाषण देते हुए हम पर चिपका देते हैं कि गाय के घास चबाने से कार्बन उत्सर्जन होता है, गाय के गोबर से कार्बन उत्सर्जन होता है। चूंकि हमारे पास कोई आर.एड.डी. नहीं है इसलिए हम मान लेते हैं कि हां, होता है। जब वे हमसे कहते हैं कि यहां चूल्हा जलने से इतना कार्बन उत्सर्जन हो रहा है, तो हम मान लेते हैं कि हां हो रहा है, भारत के अंदर बहुत ज्यादा हो रहा है। ऐसा केवल भारत के साथ ही नहीं है, सारे विश्व के विकासशील देशों के साथ है। चूंकि हमारे पास गणना करने का कोई मकेन्जिम नहीं है। इसलिए मैं मंत्री जी से आग्रह करूंगा कि भारत के अंदर इस पूरे कार्बन वर्ल्ड को समझने के लिए इसकी एक गणना करने की वैज्ञानिक पद्धति भारत में विकसित करनी चाहिए। विश्व को गणित हमने सिखाया। इसलिए अगर हम इस पूरी व्यवस्था के एक-एक पक्ष के ऊपर किस चीज से कार्बन उत्सर्जन हो रहा है, किस चीज से ऑक्सीजन आ रहा है, किससे कितना मिल रहा है और किससे कितना नहीं मिल रहा है और ऐसा करते समय मैं निवेदन करना चाहता हूं कि इसके अंदर कृपा करके जो सरकारी ढांचा है उसकी व्यवस्था में इनको न लगाया जाए। अगर हमें इसके अंदर लगाना है तो IIM, IIT और बाकी जो सारी संस्थाएं हैं - IFM जितने भी संस्थान हैं, जो ऐसे संस्थान हैं, जिनमें उस विषय के अंदर ऊर्जावान नौजवान हैं उनको लगाएं और अगर उन्हें सही तरीका दिया तो वे निश्चित ही गणना कर सकेंगे। हम भारत में ऐसी व्यवस्था खड़ी करें कि जब हम 2010 के आखिर में मेक्सिको जाएं या आगे विश्व में अलग-अलग जगहों पर जाएं तो हम उनके आंकड़ों को काउंटर कर सकें और हम कह सकें कि आपकी गणना गलत है, सही गणना का तरीका यह है, हमने कच्चे आंकड़ों का संग्रह यह किया, इसकी गणना इस पद्धति से की है, इस पद्धति से गणना करने के बाद यह निष्कर्ष निकलता है, क्योंकि सारी पॉलिसीज का जो बेसिक है वह बेसिक निष्कर्षों के ऊपर निकला हुआ है।

आप देखिए, देखते ही देखते भारत को डम्पिंग यार्ड बना दिया गया। कहा जाता है कि आप हमारे यहां से कम्प्यूटर ले जाइए, क्योंकि आपके स्कैलों में कम्प्यूटर नहीं हैं। ऐसे कम्प्यूटर अब जिनकी एक साल, डेढ़ साल या दो साल की लाइफ बची है, जो आज से 20-30 साल पहले विकसित देशों के अंदर प्रयोग होते थे, वे सब हमारे यहां लाकर के रख दिए जाते हैं और देश के ग्रामीण क्षेत्रों के अंदर अलग-अलग प्रकार से एन.जी.ओ. और बाकी संस्थाएं जो योजनाएं चलाती और सारे कम्प्यूटर लग जाते हैं और बड़ी मुश्किल से भी वहां बिजली नहीं पहुंच रही है तो वहां कम्प्यूटर क्या लगाये जा रहे हैं। इस कारण वे सारे कम्प्यूटर कचरा घर बन जाते हैं, वे ठीक वैसे ही बन जाते हैं, क्योंकि भोपाल में मैं देखता हूं कि चाहे इज्तिमा हो रहा हो या दुर्गा पूजा हो रही हो, करोड़ों की संख्या में लाखों कपड़े विदेशों से भारत आते हैं और बिक जाते हैं। भारत कपड़ों का डम्पिंग यार्ड बन रहा है, भारत ई-प्रोडक्ट का डम्पिंग यार्ड बन रहा है। डिस्मैंटल होने वाले सारे जहाज भारत के अंदर लाकर के डिस्मैंटल किए जाते हैं। मैं

खुद जाकर के एक-दो डिस्मैटलिंग यार्ड्स को देख चुका हूँ, लोग गाड़ियां ले-लेकर आते हैं, वे पुरानी टाइप की कुर्सियां, पुराने टाइप की गद्दियां, पुराने टाइप के वाश बेसिन जो-जो उस जहाज में से निकलते हैं, वे सब निकाल-निकाल कर ले जाते हैं और वे कहीं प्रयुक्त नहीं होते हैं। मेरे कहने का तात्पर्य यह है कि जो बहुत गहरा दिमाग लगा करके डवलप्ड नेशन के लोग पॉलिसी बनाते हैं, वे अपने इस प्रकार के सारे वेस्ट को भारत के अंदर डाल रहे हैं और केवल भारत में ही नहीं डाल रहे हैं, हमारे अतिरिक्त सारे विकासशील देश जहां इसकी आवश्यकता हो सकती है, वे इससे प्रभावित हो रहे हैं, इसलिए हमको इससे बचना चाहिए। कहीं न कहीं हमें पॉलिसी और गणना के अंदर परिवर्तन करने की जरूरत है, वरना हम धीरे-धीरे डम्पिंग यार्ड बनते जाएंगे और आज से पांच-सात साल बाद ये सारे लोग हमसे कहेंगे कि आप के यहां पर इतना waste है। हर दर्जे का मेडिकल waste आज शहरों के अतिरिक्त, नगरों व गांवों में विकसित होने लग गया है। यह केवल इसलिए हो रहा है कि हमने एक लाइन अडॉप्ट कर ली, हमको लगता है allopathy ही pathy है rest no pathy. हमको लगता ही नहीं है कि कोई होम्योपैथी भी है। हम हर दूसरी पैथी के डॉक्टर को कहते हैं कि वह झोलछाप डाक्टर है। अजीब तमाशा लगा रखा है। जो देश पांच सौ साल पहले ब्रश नहीं करते थे, ठीक से जीभ साफ नहीं कर रहे थे और हमको बोल रहे हैं कि आयुर्वेदिक ठीक पैथी नहीं है, होम्योपैथी ठीक पैथी नहीं है, नेचुरोपैथी ठीक पैथी नहीं है, लेकिन ठीक है, I disagree यानी जब कोई यह कहता है कि एलोपैथी की आलोचना हो रही है। इमरजेन्सी में एलोपैथी से अच्छी कोई पैथी नहीं है, कुछ मामलों में इसके अलावा कोई substitute नहीं है, लेकिन अजीब पागलपन है, सारे अस्पतालों में से waste निकल रहा है, उस waste को ठीक से सम्भालने का कोई मैकेनिज्म नहीं है। उसी के कारण सारी नदियां प्रदूषित हो रही हैं, सारे तालाब प्रदूषित हो रहे हैं, सारा अंडरग्राउण्ड वाटर का रिसोर्स प्रभावित हो रहा है। ये सब पॉलिसी के अंदर परिवर्तन के कारण हो रहा है और जब तक हम पॉलिसी में परिवर्तन नहीं करेंगे, ग्लोबल वार्मिंग को भारत अकेला सम्भाल नहीं पाएगा। हमें इस पॉलिसी को सभी देशों के सामने लाना पड़ेगा, यानी हमें उनको अंतर्त्वोगत्वा समझाना पड़ेगा कि भैया हम जो मार्ग बता रहे हैं, यही रास्ता काम करने का है। होता यह है कि दो सौ, ढाई सौ साल हम लोग गुलाम रहे, तो हमें गोरी-गोरी चमड़ी और वैसी ही भाषा हमको इतना प्रभावित करती है कि हमको लगता है कि ये जो बोल रहे हैं, ये सत्य बोल रहे हैं और यह जो तेलगु में बोल रहा है यह ठीक नहीं बोल रहा है, यह जो असमिया में बोल रहा है यह ठीक नहीं बोल रहा है, यह जो हिन्दी में बोल रहा है यह ठीक नहीं बोल रहा है। भाषा के माध्यम से कंटेंट की गुणवत्ता नहीं बदलती है। कोई अपराध कर देने पर दुनिया की किसी भी भाषा में बोलिए, उससे अपराध का अर्थ नहीं बदलता। सत्य और अच्छी बात दुनिया की किसी भी भाषा में बोल देने से उसका अर्थ नहीं बदलता है।

मेरे कहने का तात्पर्य इतना ही है कि कितना असंवेदनशील विश्व का नेतृत्व करने वाला समाज है, उसका मैं एक ही उदाहरण आपके सामने देता हूँ। कोपनहेगन के अंदर दुआलू से आए हुए वनवासी दर-दर भटक रहे थे, एक-एक काउंटर पर जाकर कह रहे थे कि हमें बचाओ, हमें बचाओ। दुआलू न्यूजीलैंड के ईस्ट में और फिलीपींस के साउथ में टापुओं का एक छोटा-सा समूह है। वहां मुश्किल से तीन या साढ़े तीन हजार वनवासी रहते हैं। उनकी सोलह अक्षरों की भाषा है और वह चीख-चीख कर कह रहे थे कि भाई साहब 1.5 डिग्री टेम्परेचर अगर इस पृथ्वी पर बढ़ेगा, तो हम इस पृथ्वी पर ग्लोबल वार्मिंग के कारण विस्थापित होने वाले पहला समाज हैं। लेकिन कोई उनको सुनने को तैयार नहीं था। लोग बिना बताए एक दूसरे के कमरे में घुस रहे हैं और बातचीत करने के लिए जा रहे हैं और वहां वे लोग चिल्ला-चिल्ला कर कह रहे हैं कि साहब हमको सुन लो, हमको सुन लो, लेकिन कोई उनको सुन नहीं रहा है। ऐसे असंवेदनशील लोग इकट्ठा होकर कह रहे हैं, अरे संवेदना होनी चाहिए। जो टापू 1.5 डिग्री पर डूब जाएगा, जिसके लोगों को विस्थापित करके कहीं और ले जाना पड़ेगा, उनकी संवेदना को न समझते हुए, लोग दो डिग्री टेम्परेचर के ऊपर समझौता कर रहे हैं। कोपनहेगन समझौता 2.0 डिग्री पर है। यह अनिवार्य नहीं है, ऐच्छिक है, लेकिन वह समझौता 1.5 पर नहीं है, वह समझौता 2.0 डिग्री पर है। मेरे कहने का तात्पर्य इतना ही है कि जो ग्लोबल वार्मिंग की समस्या को समझने का सिस्टम है, इस सिस्टम के अंदर भारत को लीड लेनी चाहिए। क्योंकि बाकी जो लीड देने वाले देश हैं, वे असंवेदनशील हैं, वे आत्मकेन्द्रित हैं, उनको अपने अलावा कुछ सूझता ही नहीं है। उनको दिन भर यही लगता है कि मेरे लिए खाने का हो जाए, मेरे लिए पहनने का हो जाए, मेरे लिए नहाने का हो जाए, उनकी वसुधैव कुटुम्बकम् की कल्पना है ही नहीं। उन्होंने जब आंख खोली और उनकी सिविलाइजेशन ने जब जन्म लिया, तो उन्होंने सबसे पहले यह कहा कि देख भाई आदम और हौवा यह संसार जो है तेरे भोग के लिए बना है, तुम दोनों ऐश करो और अपने संसार में वृद्धि करो। यह बकरी तेरे खाने के लिए, यह पेड़ तेरे खाने के लिए, यह जंगल तेरे लिए है, ये नदियां तेरे लिए हैं, इन सब को तू उजाड़ दे, तेरे लिए सब कुछ है। हमने कहा,

'तेन त्यक्तेन भुञ्जीथा' लेकिन इसको जब तक आप भारत की गलियों में गायेंगे, तब तक इसका महत्व नहीं है।

शिकागो के धर्म सम्मेलन में एक सन्यासी खड़ा होकर जब दस मिनट का भाषण देता है, तो हजारों की संख्या में लोग उनके पीछे दौड़ने लगते हैं। मेरे कहने का तात्पर्य यह है कि भारत के लोगों को ही विश्व के रंगमंच पर ग्लोबल वार्मिंग और कार्बन के सारे विषयों को लेकर नेतृत्व करना पड़ेगा और हमें उसमें अपनी बेसिक लाइन को

नहीं छोड़ना है। अगर यह फंड खड़ा करने वाला विषय आता है, तो इसके अंदर भी मुझे लगता है कि इसमें दो-तीन चीजें मेरे विवेक से जोड़ी जानी चाहिए, हम सारी चीजें जोड़ते हैं। हर प्रोडक्ट के साथ Pre and post environment cost जोड़ी जानी चाहिए। एक बार प्रोड्यूस करने के लिए आप कितना कार्बन उत्सर्जन कर रहे हैं, उसे कार की manufacturing cost में नहीं जोड़ेंगे। आप कार के अंदर मेटल की cost जोड़ रहे हैं, labour जोड़ रहे हैं और इंवेस्टमेंट की बाकी चीजें जोड़ रहे हैं, लेकिन environment cost नहीं जोड़ रहे हैं, pre-production environment cost किसी भी प्रोडक्ट के साथ जोड़ी जानी चाहिए। एक पेन को पैदा करने में कितना कार्बन उत्सर्जन हो रहा है, आपको लग रहा है कि तीस पैसे का हो रहा है, तो उसमें तीस पैसे जोड़ दीजिए। उसकी MRP के अंदर उसे आने दीजिए और उसी तरह post production cost भी जोड़ी जानी चाहिए। आपने एक कार बनाकर सड़क पर चला दी। वह कार दस साल या बीस साल तक कार्बन उत्सर्जन कर रही है, वह कार्बन उत्सर्जन कैसे मिटिगेट होगा, कैसे उसका समझौता होगा, उसका कोई माध्यम नहीं है, कोई तरीका नहीं है। इसका यही तरीका है कि हमें उपभोग को कम करना है, क्योंकि पूरी civilization भोग वाली हो गई है, मैं कभी-कभी सोचता हूँ कि हम कितने ज्यादा AC में रहने के आदी हो गए हैं और हमारी Non-AC life की कल्पना खत्म हो गई है। आज भारत का कितना ऐसा हिस्सा है, जो Non-AC में रहता है। अगर सारे विश्व के लोग AC में रहने लग जाएंगे, इतनी विद्युत पैदा करने के लिए कितनी कार्बन उत्सर्जन होने लग जाएगा, तो कुछ करने की जरूरत नहीं है और दो डिग्री या दस डिग्री तक टेम्परेचर बढ़ जाएगा। क्योंकि वहां इस समय लीड करने वाला आदमी नहीं है, बल्कि एक गरीब आदमी है, एक पिछड़ा है, वनवासी है और वह झुग्गी बस्ती में रह रहा है तथा वह अपनी बात को कह नहीं सकता है, बस इतनी-सी बात है। अगर हमारे यहां रात को लाइट चली जाए और AC बंद हो जाए, तो दूसरे दिन ही हल्ला मच जाता है। वह इसलिए हो रहा है। सब मामलों में Pre and post production cost जोड़ी जानी चाहिए, चाहे environment cost कहिए या चाहे जिस किसी cost base पर हो। यह फंड कलैक्शन एक बहुत ही नायाब तरीका हो सकता है, क्योंकि ऐसा करके हम consumerism को कम कर सकते हैं, उपभोक्ताओं को अपने आप कष्ट होगा। जैसे tobacco का consumption है, cigarettes की consumption है, आप इसकी cost बढ़ाकर consumption कम करिए। हमें कोई चिंता नहीं है, जिनको पीना है, पीजिए। यदि पांच रुपए की cigarette 12 रुपए में मिलती है, फिर भी पीजिए, एटोमेटिकली वह धीरे-धीरे कम होने लगती है। मेरे कहने का तात्पर्य यह है कि इसमें कहीं न कहीं Pre and post production cost जोड़ी जानी चाहिए।

मेरा दूसरा प्वाइंट यह है कि जैसे हम फाइनेंस के अंदर balance sheet बनाते हैं, वैसे ही environment की भी balance sheet बननी चाहिए। यह हर व्यवस्था, व्यक्ति, संस्था का होना चाहिए। एक ऑफिस है, यह संगठनात्मक स्ट्रक्चर है, उसका 12 मंजिला भवन है। इसकी balance sheet क्यों नहीं बननी चाहिए? इसके अंदर

जो power consumption हो रहा है और हम power को प्रोड्यूस करने के लिए जितना मुझे कार्बन उत्सर्जन करना पड़ रहा है, मैं उस कार्बन उत्सर्जन को उसके अंदर जोड़ दूँ, तो अंततोगत्वा यह मालूम पड़ेगा कि इस बिल्डिंग की, इस साल की environment balance sheet क्या है। अगर मान लीजिए मैंने उस बिल्डिंग के ओनर होने के नाते कहीं पर जाकर दो हजार पेड़ लगाए हैं, तो मैं उसको compensate करूँगा, अपने उससे उसको बैलेंस करूँगा। मैं carbon trading मार्ग के विपरीत हूँ। carbon trading एक महापाप जैसा काम है। मैं पहले भी कह चुका हूँ कि मैं पाप करूँगा, आप पुण्य करिए। साल के आखिर में, मैं अपने पाप आपके पुण्य से खरीद लूँगा और दोनों मिल जाएंगे।

आज विकसित और विकासशील देशों के अंदर एक हौवा खड़ा हुआ है कि ज्यादा से ज्यादा पैसे ले लो। अरे भाई, आप समझ नहीं रहे हैं कि विकसित देश आपको carbon trading के नाम पर अपने यहां का सारा कचरा भेज रहे हैं। वे आपसे कह रहे हैं कि आप पेड़ लगाओ। अरे, तुम क्यों नहीं पेड़ लगाते, तुम्हें क्या हो गया है, G-7 nations तुम करो इस काम को। कल यहां पर जो स्वाभिमान से सशक्त, सम्पन्न बात चल रही थी, मैं उस पर नहीं जाना चाहता हूँ, लेकिन हम जिस ढंग से foreign delegation से बात करते हैं, तो ऐसे झुक जाते हैं, ऐसे गिर जाते हैं, हमें ऐसा लगता है कि जैसे हम अभी गिरने वाले हैं। अरे भाई, ऐसा क्या आसमान उलट गया है। आखिर China प्रमुख चौराहे के ऊपर टैंक चला लेता है, लेकिन विश्व का सबसे बड़ा शासक उससे बात करने जाता है ताकत के सामने दुनिया झुकती है। ताकतवर हो जाएंगे, तो सब कुछ हो जाएगा। कहने का तात्पर्य इतना ही है कि हमें ई-बैलेंस शीट बनानी चाहिए। ई-प्रोफिट एंड लॉस अकाउंट हर व्यवस्था में खड़ा होना चाहिए, हर संस्था में होना चाहिए, चाहे वह सोशल संस्था हो, चाहे नॉन प्रोफिट मेकिंग ऑर्गेनाइजेशन हो, चाहे प्रोफिट मेकिंग ऑर्गेनाइजेशन हो, अगर वह पॉवर कंजप्शन कर रहा है, अगर वह कहीं पर पॉल्यूशन खड़ा कर रहा है, एक्सेप्ट ह्यूमन बींग, मनुष्य है, उसको मत काउंट कीजिए, क्योंकि वह अनिवार्य है, वैसे ही जानवर है, आप उनको कैसे काउंट करेंगे, लेकिन अपने लाइफ स्टाइल के कारण यदि उसके अंदर पॉवर कंजप्शन हो रहा है, अगर कहीं पर लाइफ स्टाइल के कारण कार्बन उत्सर्जन हो रहा है, तो मुझे लगता है कि धीरे-धीरे उसकी बैलेंस शीट बनाने की एक व्यवस्था खड़ी होनी चाहिए। कार्बन की एकाउंटिंग नहीं होने से ही यह झंझट है। पूरी व्यवस्था के अंदर हिसाब ही नहीं है कि फाइल चल क्यों नहीं रही है। जो देखो वह यही कारण बताता रहता है कि फलाने सेक्रेट्री ने उसको लिख दिया, उसने दूसरे को लिख दिया, उसने उसको लिख दिया। 63 साल हो गए हैं, अगर इस देश के अंदर स्कूल नहीं हैं, तो इसके लिए कौन जवाबदेह है? व्यवस्था ठीक नहीं है तो कौन जवाबदेह है? अगर स्वर्ण चतुर्भुज नहीं बनता है और ईस्ट-वेस्ट, नॉर्थ-वेस्ट कॉरीडोर और गांव की सड़कें आजादी के साथ बन जाती तो मुझे बताइए कि पचास साल के अंदर

टोटल वियर एंड टियर कितना बचता? पचास साल के अंदर अनावश्यक फ्यूल जला-जलाकर आपने टोटल कितना कार्बन उत्सर्जन कर दिया? यह केवल इसलिए कर दिया, क्योंकि उस विषय के अंदर हमारी पॉलीसीज गलत थीं। यदि हर मामले में बैलेंस शीट बनेगी तो हम बहुत जल्दी किसी चीज को चैक कर लेंगे। हर साल के अंत में ही चैक कर लेंगे कि देखिए, आपका कार्बन उत्सर्जन ज्यादा हो रहा है, लॉस ज्यादा हो रहा है, अब आप प्रोफिट (आक्सीजन) पैदा करने के लिए कुछ न कुछ कीजिए। मुझे लगता है कि इसके अंदर कुछ करने की जरूरत है। इसी के आधार पर ई-टैक्स और ई-बोनस भी लगाया जाना चाहिए। ई-टैक्स और ई-बोनस अंततोगत्वा कभी न कभी हमारी टैक्सेशन प्रणाली का हिस्सा बनेगा। आज नहीं बनेगा, दो साल बाद बनेगा, चार साल बाद बनेगा। ई-टैक्स जरूर लगाना चाहिए, क्योंकि जब तक हम टैक्स को महत्वपूर्ण नहीं बनाएंगे, तब तक व्यवस्था ठीक नहीं होगी।

अंत में इतना ही कहता हूँ कि अगर इस ग्लोबल वार्मिंग का कोई आन्सर है, अगर इस कार्बन उत्सर्जन से विश्व लड़ रहा है और इसका कोई अंतिम उत्तर है और किसी एक के पास है, वह यह है कि यदि किसी को आपत्ति हो कि इसे वैदिक वे कहने में, तो मैं कह दूंगा कि हिंदू वे कह दो - वह कहेगा कि हिंदू वे कहने में आपत्ति है, सांप्रदायिक है, तो मैं कह दूंगा कि गांधियन वे कह दो, वह कहेगा कि मुझे गांधियन वे कहने में आपत्ति है, तो मैं कहूंगा भैया, लोहिया वे कह दो, वह कहेगा इसमें भी आपत्ति है, तो मैं कहूंगा कि दीनदयाल वे कह दो, वह कहेगा कि नहीं, मैं इसको तिलक वे कहूंगा, तो मैं कहूंगा कि आप यह कह दो, कोई भी नाम दे दो, इस देश की जो वे ऑफ लाइफ है, वही इस विश्व को कार्बन उत्सर्जन से बचा सकती है। हमने कहा है, तेन त्यक्तेन भुंजीथा, हम उस विचार के प्रतिनिधि हैं जो कहते हैं ऊँ द्यौः शांति, अंतरिक्ष शांति। ऐसा कौन कहता है? भारत का सिपाही कारगिल में लड़ता है तो उसका हृदय और उसकी जांघ काटने में लोगों को मजा आता है। यह सिविलाइजेशन है और हम कह रहे हैं ऊँ द्यौः शांति, अंतरिक्ष शांति, वनस्पतयः शांति। यह सिविलाइजेशन है। यह सिविलाइजेशन आगे जाकर इस देश को नहीं, विश्व को ग्लोबल वार्मिंग से बचा सकती है। इसलिए हमें इसको विकसित करना पड़ेगा और विश्व के धरातल पर जाकर लोगों को समझाना पड़ेगा कि This is the right way, follow this. आप विश्व के रंगमंच पर लीडर के रूप में कहिए, रंगते और मिमियाते हुए मत कहिए। हम सोना बेच रहे हैं, धूल नहीं बेच रहे हैं। जब सोना बेच रहे हैं, तो हम टाइम टैस्टिड सिविलाइजेशन की बात कर रहे हैं, विश्व की कई दूसरी सिविलाइजेशन को अभी पांच सौ, सात सौ, हजार, दो हजार साल से ज्यादा नहीं हुए हैं। हम टाइम टैस्टिड सिविलाइजेशन हैं। हम कह रहे हैं कि हम जो कह रहे हैं, वह सही है, हम इसके अंदर रहेगे। हमें छोटी-छोटी चीजों को उठाना चाहिए, बहुत बड़ी बातों का महत्व नहीं है। जैसे जब मैं कॉलेजों के अंदर जाता हूँ तो छात्रों से कहता हूँ कि आप एक साल तक जीस पर

प्रेस मत करो। क्या आप बिना प्रेस किया हुआ जींस पहन सकते हो? यूं भी जींस पर प्रेस नहीं करनी पड़ती है। एक कॉलेज की छात्रा पूछती है कि इससे क्या होगा? मैंने कहा कि इससे यह होगा कि अगर तुम एक साल तक जींस पर प्रेस किये बिना पहनोगे, ऐसे ही अच्छे से नीटली सुखा दोगे या मां से कहोगे की ठीक से सुखा दीजिए, तो अठारह किलो कार्बन उत्सर्जन नहीं होगा। एक व्यक्ति के रूप में तो तुम इतना कर ही सकते हो। मेरे हिसाब से इस देश के अंदर जो अठारह किलो कार्बन उत्सर्जन होना है, वह नहीं होगा। इसके लिए हर आदमी को कंट्रीब्यूट करना होगा। यह गोवर्द्धन का पर्वत है। कृष्ण की छोटी उंगली लगी थी, लेकिन इसमें सारे लोगों की ताकत लगेगी, वरना वही होगा, जो भारत के साथ हो रहा है कि जो करेगी, सरकार करेगी, सड़क सरकार बनाएगी, कश्मीर में शांति सरकार लाएगी, दुनिया में सारी झंझटों का निबटारा सरकार करेगी, देश की सीमाएं सरकार सुरक्षित रखेगी और हम क्या करेंगे? हमारी मुंह पर कपड़ा बांधते हुए फोटो छपेगी। जब गाजा पट्टी के अन्दर फोटो छपते थे, तो मैं कहता था कि इसे मत छापों, इसका spread effect होने वाला है। कालान्तर में हमें spread effect देखने को मिल रहा है। आज कश्मीर में और आगे कश्मीर के बाद हिन्दुस्तान के कोने-कोने में देखने को मिलेगा। यह spread effect अच्छी बातों का भी होता है और बुरी बातों का भी होता है। गांधी जी गलत नहीं थे। गांधी जी खाने-पीने, रहने-जीने की जो life बताते थे, वे गलत नहीं कहते थे। मेरे कहने का तात्पर्य इतना ही है कि अगर हम इन सब बातों के ऊपर ध्यान देंगे और इन सब बातों को आगे ले जाएंगे, तो मुझे लगता है कि ग्लोबल वार्मिंग को लेकर हम जो फंड develop करने जा रहे हैं, हम उसको खड़ा भी कर पाएंगे और उसे खड़ा करके ठीक से utilize भी कर पाएंगे। आपने मुझे बोलने का समय दिया, इसके लिए बहुत-बहुत धन्यवाद।

श्री ब्रजेश पाठक (उत्तर प्रदेश) : धन्यवाद उपसभापति महोदय। आज सदन में बहुत गम्भीर विषय पर, जो भारत ही नहीं, पूरी दुनिया के लिए गम्भीर चिन्ता का विषय है, हम चर्चा कर रहे हैं। हमारे विद्वान साथी, जो अर्थशास्त्री रहे हैं, धीरे-धीरे उनका दूसरा रूप भी पर्यावरणविद् के रूप में सामने आ रहा है। ऐसे साथी, श्री एन.के. सिंह जी, को भी हम इस सदन में धन्यवाद ज्ञापित करना चाहेंगे। ...**(व्यवधान)**... जयराम रमेश साहब तो इस समय लीडर हैं ही। सभी लोग इनसे खुश हैं, इनके साथी, जो बाईं तरफ बेंचों पर बैठते हैं।

उपसभाध्यक्ष (श्री कलराज मिश्र) : दोनों पर्यावरणविद् हैं।

श्री ब्रजेश पाठक : आज मैं "पर्यावरण अनुकूलन एवं राहत कोष (EAMF)" के बारे में बोलने के लिए खड़ा हुआ हूँ। कार्बन उत्सर्जन से भारत सहित पूरी दुनिया में पर्यावरण के लिए जो चुनौती उत्पन्न हुई है, उसके लिए इसके द्वारा एक ऐसी निधि की व्यवस्था करना है, जिससे हम पर्यावरण को संरक्षित कर सकें और मानव जीवन एवं मानव सभ्यता को सुरक्षित रख सकें। लेकिन इसके परिप्रेक्ष्य में कार्बन उत्सर्जन के बारे में, पर्यावरण से छेड़छाड़ के

बारे में ज्यादा न बात कहते हुए, क्योंकि हमारे साथी इस पर बहुत कुछ कह चुके हैं, मैं यह कहना चाहता हूँ कि मानव सभ्यता ने जैसे-जैसे विकास किया, जैसे-जैसे विज्ञान के चमत्कार हमारे बीच आए, हमने प्रकृति से छेड़छाड़ करना शुरू किया। मौसम को उलटने के लिए हमने मशीनें बना डालीं। आज कितनी भी गर्मी हो, अगर 48 डिग्री temperature हो, तो भी भइया कम्बल ओढ़ते हैं। कुदरत ने, भगवान ने, प्राकृतिक व्यवस्था ने जाड़ा, गर्मी और बरसात बनाए, लेकिन हमने उनको उलटने का काम किया। धीरे-धीरे इसका प्रचलन इतना अधिक हुआ कि गर्मी है, तो ठंड होगी और ठंड है तो हीटर चलेगा, तो हमारा कमरा गर्म रहेगा। उसका परिणाम यह हुआ कि प्राकृतिक व्यवस्थाएं छिन्न-भिन्न होने लगीं। चूंकि भारत विकासशील देश है, हमने इस ओर सोचना शुरू किया। लेकिन हमारे सोचने के साथ ही वे देश, जो पूरी दुनिया में अपनी दादागिरी चला रहे हैं, जो पूरी दुनिया में स्थापित हो चुके हैं, जो पूरी दुनिया में अपने को साबित कर चुके हैं कि सबसे बड़े संत वे ही हैं, उन्होंने पूरी दुनिया का सम्मेलन बुलाकर यह साबित करना शुरू किया कि जो लोग पर्यावरण से छेड़छाड़ कर रहे हैं, वे लोग उसमें अपनी हिस्सेदारी दें और बराबर-बराबर का खर्च हो। हमने अखबारों में पढ़ा, प्रायः निकलता रहता है कि दूसरी दुनिया के देश, जिनके पास क्षमताएं अधिक हैं, वे छोटे देशों के ऊपर, विकासशील देशों के ऊपर यह दबाव बनाते हैं कि आप पर उतनी ही जिम्मेदारी है, जितनी हमारी है। लेकिन जहां तक मेरी समझ में आता है, भारत को इस बात को अंतर्राष्ट्रीय सम्मेलनों में दमदार तरीके से रखना चाहिए कि भारत चुनौतियों से निबटने के लिए तैयार रहा है और इस मुद्दे पर भी हमेशा तैयार रहेगा। हमारे साथी, दवे साहब अभी बता रहे थे कि भारत में जो भी उत्पादन की जाने वाली वस्तुएं हैं, जो कार्बन उत्सर्जन करती हैं, उन पर हम कोई ऐसे टैक्स लगाएं कि उनके प्रयोग के बाद टैक्स न लेना पड़े। उत्पादन के साथ ही, क्रय करने के साथ ही, हम उन पर permanent रूप से कोई ऐसा टैक्स लगा दें कि जो जितना कार्बन उत्सर्जन करेगा, उसी मात्रा में उसे कर अदायगी करनी पड़ेगी। और हम एक ऐसा फंड का निर्माण करें, ऐसे कर ढांचे का निर्माण करें कि आने वाली चुनौतियों से निपट सकें और अपने पर्यावरण को अपनी प्रकृति को बचा सकें। साथ ही साथ मैं आपके माध्यम से माननीय मंत्री जी से अनुरोध करना चाहूंगा, जब भी विश्व में ऐसे सम्मेलन आयोजित होते हैं, तो भारत को अपनी बात मजबूती से रखनी चाहिए कि हम तो पर्यावरण से लड़ने के लिए तैयार हैं, आप बताइए, सबसे ज्यादा कार्बन का उत्सर्जन तो आपने ही किया है, आपने ही सबसे ज्यादा प्रकृति के साथ छेड़छाड़ की है, प्राकृतिक व्यवस्थाओं को सबसे ज्यादा आपने ही तोड़ा-मरोड़ा है, तो आप हमें कितना टैक्स देने जा रहे हैं? अगर आप योगदान करोगे तो भारत योगदान में किसी भी कदम पर आपसे पीछे नहीं रहेगा।

ज्यादा वक्त न लेते हुए, मैं एक ऐसे बिल का समर्थन करना चाहूंगा, जो वास्तव में पूरे भारत ही नहीं पूरी दुनिया में मानवता के लिए लाया गया है। मैं एक ऐसे बिल का समर्थन करता हूँ और श्री एन.के. सिंह जी का आभार व्यक्त करता हूँ कि वह एक ऐसे प्रस्ताव को लेकर आए हैं, जो पूरे भारत ही नहीं पूरी दुनिया के लिए चुनौती बन चुका है। जय हिन्द, जय भारत।

श्री समन पाठक (पश्चिमी बंगाल) : उपसभाध्यक्ष महोदय, धन्यवाद। माननीय सदस्य जो रैजोल्यूशन लेकर आए हैं, मैं उसका पुरजोर समर्थन करता हूँ। मेरे माननीय पूर्ववक्ता ने विस्तार से सभी बातें बताई हैं कि एक ऐसा सेंट्रल फंडिंग सिस्टम हो, जिसके तहत हम लोग पर्यावरण से सही ढंग से निपट सकें। यह जो प्रस्ताव लाया गया है, मैं इसका समर्थन करता हूँ। प्रस्तावक ने अपना रैजोल्यूशन रखते वक्त जो भी बात कही है, वह बिल्कुल सही है कि आज की परिस्थिति में पर्यावरण की समस्या बहुत गंभीर रूप धारण कर रही है। दुनिया के कई विकसित देश (डेवलप्ड कंट्रीज) बाकी देशों पर दबाव बनाने की कोशिश कर रहे हैं। पूरे विश्व में जलवायु परिवर्तन के लिए जिम्मेवार ग्रीन हाउस गैस का आज के पर्यावरण के ऊपर जो प्रभाव पड़ रहा है, मुख्य रूप से इसकी जिम्मेवार डेवलप्ड कंट्रीज हैं। आज अगर हम ग्रीन हाउस गैस के आंकड़ों को देखें तो हम लोग ग्रीन हाउस गैस का जितना उत्पादन करते हैं, वह मिनिमम है। जो देश ग्रीन हाउस गैस का ज्यादातर उत्पादन कर रहे हैं, और जिसके कारण आज पूरी पृथ्वी को संकटमय स्थिति का सामना करना पड़ रहा है, वही देश दूसरे देशों को मैडेट कर रहे हैं कि आप अपने पर्यावरण में अमुक-अमुक सुधार करें। पर्यावरण के विषय पर जब भी कोई अंतर्राष्ट्रीय सम्मेलन होता है, वही देश इस बात पर सबसे अधिक प्रेशर डालते हैं, जो स्वयं इसके लिए जिम्मेवार हैं। जिन डेवलप्ड कंट्रीज के कारण दुनिया भयावह परिस्थिति की ओर जा रही है, वही रैजोल्यूशन हमें लाकर बोलते हैं कि तुम यह करो, वह करो। लेकिन दुःख की बात यह है कि हम भी अपनी सार्वभौमिकता को तिलांजलि देकर उनके एजेंडा को मान लेते हैं और उस पर साइन करके आ जाते हैं कि ठीक है, हम G.D.P. का 2% से अधिक नहीं बढ़ाएंगे अथवा यह करेंगे, वह करेंगे। यह बड़े दुर्भाग्य की बात है।

माननीय पाठक जी सही कह रहे थे कि आज दुनिया के सामने हमारा देश एक कृषि प्रधान देश है। हमारे भारत में जो हरियाली है, पर्यावरण को किस तरह से बचाना है, वह जानते हैं और हम लोग परम्परा से ही इसका रख-रखाव करते आ रहे हैं। हम लोग हमेशा ही पर्यावरण संबंधी जो भी विषय हैं, उसमें यह हरियाली है, नदी-नाले आदि हैं, इन सबके साथ भारतवर्ष की जो भौगोलिक स्थिति है, यहां का जो ट्रेडिशन है और यहां का जो कल्चर है, ये सब हम लोगों के नेचर से मिले-जुले हैं। अपने नेचर के साथ मिलकर ही हम लोग आगे बढ़ते हैं, इसलिए यदि आज पर्यावरण संरक्षण के लिए अगर कोई सबसे ज्यादा गंभीर है, सबसे ज्यादा कंसर्न्ड है तो हमारा देश है। इसलिए हमें विश्व के दूसरे देशों को बताना चाहिए कि इस पर्यावरण का संरक्षण कैसे किया जाए, वे आज हमारे एजेंडे पर बात करें। कोई भी इंटरनेशनल सेमिनार में हम किसी के, यू.एस. के या किसी अन्य डेवलप्ड कंट्री के, एजेंडे पर हम क्या बात करें, हम अपने एजेंडे पर बोलेंगे कि आप हमसे सीखो, हमारे देश से यह सीखें कि इसमें क्या करना है और पर्यावरण को कैसे बचाना है।

4.00 P.M.

सर, माननीय सदस्य जो रिजोल्यूशन लाये हैं, उसमें इस वक्त यह सबसे सही होगा। आगे पर्यावरण के संरक्षण के लिए हमारा अपना एक फंडिंग सिस्टम का जो उन्होंने सुझाव दिया, मुझे लगता है कि सरकार को इसे मान लेना चाहिए। आने वाले दिनों में इस रिजोल्यूशन को, हालांकि आज यह एक व्यक्तिगत या प्राइवेट रिजोल्यूशन है, सरकारी रिजोल्यूशन के हिसाब से मान लिया जाए। मैं इसका पुरजोर समर्थन करते हुए अपना वक्तव्य समाप्त करता हूँ। धन्यवाद।

उपसभाध्यक्ष (श्री कलराज मिश्र) : श्री आर.सी. सिंह। ...उपस्थित नहीं है। श्री राजनीति प्रसाद।

श्री राजनीति प्रसाद (बिहार) : महोदय, सबसे पहले तो मैं श्री एन.के. सिंह जी को, जो पहले एडमिनिस्ट्रेशन में भी थे और अभी हमारे यहां सदस्य हैं, धन्यवाद देना चाहता हूँ कि उन्होंने एक बहुत गम्भीर रिजोल्यूशन यहां दिया है। Apart from other considerations, मैं उसका समर्थन करता हूँ।

सर, यह पर्यावरण का जो विषय है वह आदमी के जीवन से जुड़ा हुआ है। कभी-कभी मुझे ऐसा लगता है कि हम जिस जगह में जी रहे हैं, अगर वहां का पर्यावरण स्वच्छ नहीं है तो वह आदमी के अन्दर डिजीज पैदा करता है, बीमारियां पैदा कर देता है। वह ऐसी बीमारियां पैदा करता है कि फिर उसका कोई उपाय नहीं निकलता है, इसलिए पर्यावरण के लिए हम लोगों को अलग से कुछ करना चाहिए। जैसा श्री एन.के. सिंह जी ने कहा, सर, गांवों में आप जाकर देखिए। हमारा देश गांवों का देश है, यह शहरों का देश ज्यादा नहीं है। वहां लोग मॉर्निंग में शौच के लिए बाहर जाते हैं। एक बार हम कहीं दौरे पर गए थे, तो वहां हमें एक वैज्ञानिक मिले। उन्होंने कहा कि अगर किसी गांव में एक आदमी भी खुले में शौच करता है तो वहां का पर्यावरण प्रदूषित हो जाता है। आप कोई ऐसा गांव बताइए जहां पर ऐसा नहीं होता है। अभी जैसा उन्होंने कहा कि इसके बारे में गांवों में पंचायत लेवल पर हम लोगों को कुछ ऐसा करना चाहिए कि पर्यावरण के संरक्षण के लिए उनको भी कुछ अधिकार देना चाहिए, उनको भी फंडिंग देनी चाहिए, ताकि अगर कहीं शौचालय बनना है तो वहां शौचालय बनाएं, लोग खुले में शौच नहीं करें। इसके बारे में हमें विचार करना पड़ेगा। वहां यह एक समस्या है। उन्होंने कहा था कि अगर एक भी गांव में एक भी जगह पर इस तरह से खुले में शौच होता है, तो उससे पूरा पर्यावरण प्रदूषित हो जाता है।

तो क्या हम 63 सालों में भी ऐसी व्यवस्था नहीं कर पाये? आज भी गांवों में हमारी जो माताएं और बहनें हैं या हमारे जो लोग हैं, वे पर्यावरण का क्या ख्याल करते हैं? रमेश जी वहां चले गये और वहां क्या-क्या करके आ गये, लेकिन हिन्दुस्तान में पर्यावरण की जो समस्या है, उसके बारे में उन्होंने क्या किया? हिन्दुस्तान में आप कर सकते

हैं। आप एक दिन में कानून बना सकते हैं। गांवों में महिलाओं, बुजुर्गों और लोगों के लिए आप पर्यावरण का निर्देश कर सकते हैं। आपने किया, लेकिन करने के बाद क्या हुआ? आपने तो पैसा शौचालय बनाने के लिए भेजा, वह शौचालय बनाने में यूज नहीं हुआ। अगर बनाया भी गया तो घटिया तरीके का बना दिया गया। अगर बनाया भी तो उसका ठीक ढंग से इस्तेमाल नहीं हुआ।

सर, मैं एक दौरे पर गया था। मैं मंत्री जी से कहना चाहूंगा कि बिहार में एक जगह है, लखीसराय, आपने नाम सुना होगा। मैं जब वहां मीटिंग कर रहा था तो लोगों ने कहा कि बगल में किउल नदी बहती है। उन्होंने कहा कि वह बहुत बढ़िया नदी है, लेकिन 50 वर्षों से हमें मीठा पानी नहीं मिला है। यानी, चापाकल से भी मीठा पानी नहीं आता है। यह क्या होगा? हम लोगों को तो मिनरल वॉटर पीने की आदत हो गई है। यहां भी हम लोग मिनरल वॉटर पीते हैं और ट्रेन में भी मिनरल वॉटर ही पीते हैं। पहले ट्रेनों में "पानी पॉडे" होते थे, जो बाल्टी में पानी लाकर पिलाते थे। वे कहते थे, "लीजिए, पानी पीजो, पानी पीजो।" अब तो कोई भी मिनरल वॉटर 10-12 रुपये से कम में मिलता ही नहीं है। जो मिनरल वॉटर होता है, उसमें तो कोई जाता ही नहीं है। सर, समस्या यह है कि पहले तो जंगल को उखाड़ो और उसके बाद जंगल लगाओ। सारे जंगल उखड़ गए, खत्म हो गए। ये जंगल उखड़ जाते हैं और लगते हैं, तो पर्यावरण की यह एक समस्या है। मैंने जो बात कही है, वह remote village में जाकर कहा है। इसके बारे में जरूर विचार करना चाहिए।

मैं एक बात और कहना चाहता हूँ कि आप इस पर ध्यान नहीं देंगे तो पर्यावरण को आप चाहे कितना भी खूबसूरत बना लें, आप चाहे कितना भी फंडिंग कर लें, लेकिन अगर यह समस्या नहीं सुधरेगी तो हमारे ख्याल से बहुत कुछ नहीं हो पाएगा। इसलिए पर्यावरण की जो समस्या है और इसके लिए एन.के. सिंह साहब ने जो बिल लाया है, मैं चाहता हूँ कि ऐसा इंतजाम किया जाए जिससे लोगों को राहत मिले और फिर हम लोग पर्यावरण के लिए आगे अच्छा सोच सकें। धन्यवाद।

SHRI MANI SHANKAR AIYAR (Nominated): Sir, I rise to broadly endorse the approach indicated in the Resolution moved by my old college friend and present Rajya Sabha companion, Shri N.K. Singh. But, as has been indicated by earlier speakers, we will be able to operationalise such a resolution only if the Government were to accept it in principle and convert it into a Government resolution. I am a bit concerned as to whether the concerns of the present Government and the immediately preceding one, totally match the requirement of what needs to be done to operationalise the broad approach indicated by Shri N.K. Singh. We are very fortunate that at this moment, we

have with us here in the House two key Ministers who have been concerned with this issue - one, the former Minister of Science and Technology who was responsible for the National Policy on Climate Change, and, second, the present Minister for Environment and Forests. Sir, it is only if we are able to bring the proposals made by Shri N.K. Singh within the framework of the National Policy on Climate Change and adapt that policy in accordance with the realities of our country, plus ensure that the endeavours of present Minister of Environment and Forests to access the third source of funds that was mentioned by Shri N.K. Singh, namely, external financing, meet the requirements of our country, that the intentions that are expressed in this Resolution will be translated into effective action on the ground. And, on both these considerations, I think, a great deal more needs to be done. First and the foremost, Sir, the National Policy on Climate Change does not give adequate space for the point that was being stressed by Shri Sudarsana Natchiappan that there is not an adequate involvement of local communities in ensuring that action is taken in communities, in villages, at the grassroots to combat (a) climate change itself, and (b) the consequences of climate change. This inadequate attention to the delivery mechanism for any fund, including the fund proposed by Shri Nand Kishore Singh, is really at the root of all the problems that our country faces.

To illustrate how serious is this issue, may I draw the attention of the House to the fact that in 1994, when the total Central Government outlay on social sector and anti-poverty programmes was no more than Rs. 7,600 crore, India's position on the UN Human Development Index was 134. Over the next 15 years, at least in nominal terms, the Central Government outlays on social sector and poverty alleviation programmes rose by a factor of 15 and, is today of the order of Rs. 1,35,000 crore compared to Rs. 7,600 crore just fifteen or sixteen years ago. And, yet, what is India's position on the UN Human Development Index. Tragically, exactly the same as it was fifteen years ago, it is 134. And, indeed, the immediate consequence of economic reforms resulting in larger Government revenues, and, therefore, larger outlays on social sector and anti-poverty programmes, was that in 1997, we actually sank from position 134 to position 138. So, in these circumstances, it is abundantly clear to me, as it should be to the House and to the country and it should be the central concern of our nation, that outcomes bear no relationship whatsoever to outlays, and, that is simply because we

continue to be governed by a totally colonial mentality which believes that the service to which Shri N.K. Singh belonged, the Indian Administrative Service, and the one to which I too belonged, that is, the Indian Foreign Service, that these are models for the delivery of development. They are simply not. They were inventions of the colonial authority for collecting revenue and maintaining law and order, not for the delivery of development. Although at the start of Independence, we believed that we could adapt that steel frame to be able to deliver development, the ugly truth is that the steel frame is rusted. It has proved itself to be an iron frame, totally incapable of doing the job of development. And, therefore, the only way of delivering any kind of development, including the fund that is referred to in this Resolution, would be to shift away from bureaucratic delivery mechanisms to relying entirely on communities which are empowered with functions, finances and functionaries to do the job for themselves.

The present National Policy on Climate Change vaguely acknowledges that this might be so but is not adequately elaborated in this regard. And the excuse always made is - and I stress that it is an excuse because I have heard that excuse again this morning during the Question Hour - that Panchayati Raj is the responsibility of States; so beyond reminding them that there is a Constitutional obligation, there is nothing further that we can do.

I don't accept this at all, for one, all Centrally-Sponsored Schemes, including the guidelines that will be drawn up when Shri N.K. Singh's proposal becomes a reality, are drawn up by the Central Government. And, why, if we can impose a series of guidelines on the States, can we not also ensure the centrality of the local bodies, which are elected, for the implementation of these programmes? In any case, as against a few hundred civil servants, we have 32 lakh elected representatives in all these local bodies. If only we empower them, if only we ensure that moneys being sent from this fund proposed by Shri N.K. Singh or any other fund were to directly or indirectly reach the treasury accounts and the bank accounts of these elected local bodies, we would be able to, at least, ensure a measure of success instead of finding that Shri N.K. Singh's money for this fund suffers exactly the same fate as all other money sent from Delhi, which is 85 paise on

administrative costs and perhaps 15 paise reaching the intended beneficiaries. So, first and foremost, I would say is that as Government converts the good intentions of Shri N.K. Singh into a really lively Centrally-sponsored scheme, there must be an absolute insistence that the provisions of Part IX of the Constitution, and in so far as tribal areas are concerned, the Provisions of the Panchayats (Extension to Scheduled Areas) Act, 1996 are strictly conformed to. Without such attention to the delivery mechanism, any kind of fund, including the fund now proposed, will simply not serve a constructive purpose. So, I would urge, Sir, the present Minister for Environment and Forest to revisit along with his current colleague, the Minister of Science and Technology, the policy that was elaborated by the previous Government and try to see how it can be given teeth by making the local communities, through the Gram Sabhas and local institutions of governance, through the Panchayats and in the urban areas, the municipalities and other urban local bodies, responsible within the community itself as also capable within the community itself to deal with these questions of environmental degradation which are so intimately connected to development issues.

The second lacuna, if I may say so, in Shri N.K. Singh's proposal is that while it does recognize the need for external financing, it has not, I think, adequately explained how such external financing might be made available globally in an equitable manner. There is reference in the remarks made by Shri N.K. Singh while moving this Resolution as to the scale on which funding would be required. It runs into billions of dollars; it runs, indeed, into hundreds of billions of dollars, but hundred of billions of dollars over a period of time. What is immediately required is the means to ensure that any form of development that takes place henceforth is based on the most environment-friendly technology that is available. Twenty one years ago, Sir, I stress this, almost a generation ago, one of the more enlightened Prime Ministers of India, a young man called Rajiv Gandhi, led the Indian Delegation to the Tenth Non Aligned Summit in Belgrade and in September 1989 made a proposal which the Government of India appears to have totally forgotten ever since. Since the talks in the Climate Change negotiations are in many ways deadlocked, I do believe that even though over

the last decades ever since the Earth Summit, there has been no particular reference to the proposal made by the then Prime Minister, Rajiv Gandhi, except in a glancing manner at the Earth Summit in 1992, where our delegation was led by the then Minister of State for Environment and Forests, Shri Kamal Nath.

It is still possible to revive the essence of the idea. And I believe it is our national duty to promote it, partly to give teeth to the proposal made by Shri N.K. Singh but much more than that to ensure on the ground that whether it is the fund proposed by Shri N.K. Singh or any other mechanism that is devised by the Government, we do have the kind of international support necessary to ensure that in addition to whatever is the domestic Indian effort, which is really the focus of Shri N.K. Singh's proposal, whatever is the best environment-friendly technology available anywhere in the world or which has been made available through the history of the development of technology, is made available to our industrialists, to our workers, to our farmers, and to our khet mazdoor. And it was this that Rajiv Gandhi reflected on when he went to Belgrade in September of 1989.

Sir, with your permission, I would like to read into the record of the Rajya Sabha. It is a speech, or a part of speech, which has been allowed to simply gather dust for the last 21 years. What Shri Rajiv Gandhi said I am quoting from that speech.

"We need a global effort to bring within the easy reach of all, developing and developed, the technologies that exist and are yet to be developed to combat pollution and environmental degradation. We cannot leave these matters to the mere play of market forces. Those with inadequate capacity to pay for environmentally-sound technologies would then be left with no alternative but to let development proceed without due regard for the environment. Equally, those who are denied access to such technologies would have no option but to fall into the same trap. It is not only these countries that will pay the price of environmental neglect, it is a price that will probably have to be paid by the world as a whole and by future generations. The international community has a common stake in sustainable development. We need a global effort to ensure access to environment-friendly technologies and the funding of research and development into such technologies."

I am sure Shri N.K. Singh will acknowledge that what Rajivji said in Belgrade supplements and expands the fundamental point that he is trying to make. So, Rajiv Gandhi came to this conclusion by saying this.

With these ends in view, I propose the establishment of a Planet Protection Fund (PPF), under the aegis of the United Nations. The Fund will be used to protect the environment by developing or purchasing conservation-compatible technologies in critical areas which can then be brought into the public domain for the benefit of both developing and developed countries."

I now request the House to pay particular attention to the next sentence.

"All technologies over which the Fund acquires rights will be made available gratis, and without restriction, to all constituent members of the Fund. I would wish to stress that contributors to and beneficiaries of the Fund would include not only developing countries but also the industrialized countries. We would wish to work towards universal membership of the Fund."

He further said, "We propose that all constituent members of the Fund, developed and developing, contribute a fixed percentage of their Gross Domestic Product (GDP) to the Fund with exemption but full access granted to the least developed countries. The annual contribution to the corpus of the Fund would be around \$18 billion at as low an average contribution as of 0.1 per cent of GDP."

Now I need, at this point, to mention to the hon. Minister for Environment and Forests that in response to Starred Question No.1 posed by me on 26th of July... which, unfortunately, the House could not take up because we were expressing sorrow on the death of serving Member by mistake, it is done, I presume, it is a typographical error, it says '18 million dollars'. It wasn't. It is '18 billion dollars'. That was calculated 21 years ago. But, today, that amount would be much, much more than 18 billion dollars. We were talking of 0.1 per cent contribution of GDP. It is not beyond human ingenuity to negotiate this percentage to a much higher figure than 0.1 per cent. Why not 0.7 per cent? That would, automatically, increase by seven times the figure, what it was, that was broadly calculated, at the back of an envelope, by Shri Rajiv Gandhi 21 years ago.

Then he says:

"That is, for environment-related work, the international community would have, at its disposal, as significant a sum as eighteen billion dollars a year if only each country were willing to part with but a one-thousandth part of its GDP."

"Such a Fund would become the fulcrum for a truly co-operative global endeavour to measure up to a problem of global dimensions and global implications. Such a Fund would be a proof of our commitment to saving all creation and our planet Earth."

Here is a complete suggestion which we have just put to one side. There is an endless discussion going on between the developing and the developed countries on how to deal with the issue of Climate Change. The negotiations, despite the best efforts of our Minister of State for Environment and Forests to create a China-India Block and to extend it to other developing countries, while noble in itself, is running into impossible difficulties. I suggest that as it is part and parcel of breaking the deadlock in which we find ourselves. We try to float an idea promoted by a Congress Prime Minister of India 21 years ago instead of letting it wither on the vine as has been happening all this time. I would particularly wish to draw the hon. Minister's attention to the basic principle on which this proposal was based. That basic principle came a few paragraphs before he made the proposal, in which Shri Rajiv Gandhi said:

"Much of the blame for the depletion of the ozone layer, for global warming, for the dumping of hazardous wastes, and for deforestation lies at the door of the industrialized countries. Their high levels of consumption and production not only strain available natural resources but also lead to an alarming emission of pollutants into the atmosphere. The main responsibility and burden for combating pollution and environment degradation must necessarily be theirs. The Polluter Pays Principle must apply."

So, there is no contradiction, Sir, in maintaining the Polluter Pays Principle, which is at the heart of the stand taken by India, and other countries, noble countries, at these International Climate Change Negotiations, but is, in fact, totally in conformity with the completely practical way of giving an international dimension within which the domestic dimension, addressed by Shri N.K. Singh,

would fit in perfectly like a hand into a well-knit glove. I don't think we have the resources. I just don't think we have the resources, because we have to run the Commonwealth Games and other such important international events, to be able to fund this. There would be a serious danger if we had this kind of a fund. It may suffer the same fate as the Special Component Plan for the Scheduled Castes, which has now found its way into the Commonwealth Games. All these dangers are there. But if you have a programme which meshes into an international programme of totally practical dimensions, where everybody is contributing, everybody except the least developing countries, the same share of GDP, but not the same amount of money because quite clearly the share, in absolute terms, of developed countries like the United States or a country more advanced than us like China will be much more than what we are contributing, but in terms of securing an equitable outcome rather than equity, which is the point being constantly stressed by the Government of India representatives in these climate change negotiations, it is perfectly okay to say that we will give the same share of our lower GDP as somebody else who has a much higher GDP. So, we are not abandoning the Polluter Pays Principle and we are not abandoning the principle of equitable treatment. We are not shirking our international obligations. We are bringing in those with international obligations too, such as the developed countries, into the exercise. There is a suggestion here which seems to me to be eminently practical that we make available a huge bag of environmental technologies gratis to everybody around the country and we take as much of this as required down to the communities where they live so that these get adapted and implemented at the grassroots. If you mesh in all these, and if you don't get stuck in merely the scientific aspects of climate change, but take into account the governance realities of our country, and ensure a form of funding which will provide the resources that are required to be able to meet the huge global challenge, the worst effects of which will be on countries like ours, there I see a way forward.

So, I urge the hon. Minister of State for Environment and Forests to kindly take a re-look at the National Policy on Climate Change, adapt it to the provisions of Part IX of the Constitution and the Provisions of the Panchayat (Extension to Scheduled Areas) Act, and just revisit the Planet

Protection Fund proposed 21 years ago by Prime Minister Rajiv Gandhi. Then, you marry it with what has been proposed by Shri N. K. Singh and, I think, we will find an India-friendly answer to the menace of climate change as it affects our country. Thank you.

SHRI V.P. SINGH BADNORE (Rajasthan): Mr. Vice-Chairman, Sir, undoubtedly, the subject under discussion and the Resolution put forth by Shri N. K. Singh is of immense importance. Before I go into the details let me say that if we go word by word we will be able to really see what the Resolution is focussing on and what Shri N. K. Singh wants. Sir, firstly, the Resolution says, "Let this House resolve to constitute an Environment Adaptation and Mitigation Fund". Basically, we are talking about Environment Adaptation and Mitigation Fund. For what purpose? It further says, "by innovative fiscal policies to finance". It goes into the finance part, the funding part and how we are really going to get it to meet the cost of technology. Now the technology can be indigenous, R & D in our own country, also what the technology is as per the international best practices and the cutting edge technology which is being proposed by the international community. Then we go into the renewable energy.

Then we go into the renewable energy. What I feel here, the crux of the whole thing is the renewable energy. Because it is not just a subject of the MoS of Environment and Forest who is present here, it is more on the power, renewable energy and how best we can, with the indigenous and the technology that we can get from abroad, go forward to really see that we power the hundreds and thousands of villages even in the 65th year of our Independence, which still do not have electricity or still do not have access to electricity. This is exactly what we are talking about. If we go into other things also, then we can go to adaptation arising from global warming and climate change. If we really have to talk about global warming, climate change, then all this is a very, very large subject. It is a subject which we have been talking about for very many decades now, from the Kyoto Protocol, all the way to Copenhagen and now the Minister will be going to Mexico to really talk about it. I will put some of my suggestions here and I will concentrate on the renewable energy part

of it because if I go and start with what funding, how much funding is required, what we can do about it and also if I start talking about the commercial angles that these advanced countries have; one of the things that is being proposed is that the orthodox, the conventional energy that we are putting forth through thermal energy power plants, which have very little PLF, is that, we do not have the best coal available. We can go into details of it. But I will just concentrate on the renewable energy and also the commercial angle of the CCS that they are proposing - Carbon Capture and Storage. Now this has never been tried in even their countries and they are proposing that the Third World and the countries like India and China must adapt the CCS which is 20 to 25 per cent higher than the state-of-the-art new technologies of thermal generation. Sir, when we talk about the renewable energy, have we really looked at the potential that this country has, the potential that the neighbouring countries have? Have we really tapped them? If we really look into that, the potential is enormous. There is hundreds of thousand megawatt potential from our neighbouring countries, from our country from the States that we have like in Himachal, Uttarakhand, Kashmir, Jammu, Leh, Ladakh and if we even tap those, I think all the hundreds and thousands of villages which are still not electrified, can be electrified. I have a small suggestion. I don't know if we have talked also because we do not really have many perennial rivers. Also, like in Rajasthan, we have the IGNP - Indira Gandhi Nahar Pariyojna. Have we really looked into the technology of the low head hydel small little power plants that can be really put there in numbers which can be in thousands and thousands, and with very low head they can be functioning and we can really get energy out of it. Sir, there was a time when Germany had done away with lignite energy. But they have revisited that, and they have been able to develop a new technology. Now we have abundance of lignite in our country. That lignite research, made by countries like Germany can be used here, and we can have a lot of energy from that. That is still untapped.

Now, when I talk about solar energy, it is a fact that the Western countries do not have the sunlight that we have in our country. And, I think, the Third World Countries, that have sunlight, are not interested in giving it to us because they fear that if we generate electricity through solar energy, then, they will not be able to put their commercial agenda on things like the CCS, which they propose, and on which they want to make lots and lots of money. I have another very small

suggestion; of course, the Power Minister is not here. For a large country like India, why should we not have two sets of timings zones? We can have winter timing and summer timing. Now, if we have two timings zones, say, one particular time in Delhi and a different time in Kolkata, then, the peaking hour will be different and we can save electricity in the country. We will have two peaking time, and that can, really, help us save the daylight. That is my suggestion.

Sir, we have talked about carbon credit. We have also talked about this fund. But I would want to know from the Minister of Environment and Forests, that when there is also the CAMPA Fund, which is huge in amount, whether we have really utilized that. What was this fund collected for? This is the problem. If we have a new fund, then, its implementation, that is, how it is going to be utilized and where it is going to be utilized, should also be looked into. Otherwise, even when we have the fund, we do not know whether it is really going in the direction that we are talking about, that this legislation is talking about. Most importantly, I feel that when our Minister goes to Mexico, we should lead the Third World Countries, the developing countries. We should have a policy of our own. We can also talk to China because problems, which China and our country, are facing are similar. And the Minister has been talking about it. But whenever the Minister talks about something different, there are people who jump at him. They feel that he is talking something which is not his subject, which is not good for the country. I feel that we should give him an opportunity. When we look at the amount of work that he has done for the conservation of tiger and afforestation, I think, no other Minister, in the last many decades, has been able to do it. And, I congratulate him. Thank you very much.

डा. प्रभा ठाकुर (राजस्थान) : उपसभाध्यक्ष महोदय, सदन के माननीय विद्वान सदस्य श्री एन. के. सिंह द्वारा प्रस्तुत यह जो रिजोलूशन है, यह बहुत महत्वपूर्ण है। ग्लोबल वार्मिंग, मौसम के परिवर्तन, पर्यावरण पर प्रतिकूल प्रभाव और प्रदूषण ये ऐसे विषय हैं, जिन पर आज पूरा विश्व चिंतित है। जो कई पर्यावरणविद् विद्वान हैं, वे इस पर बराबर चिंतन-मनन कर रहे हैं, मौसम के हालात की समीक्षा कर रहे हैं, उससे बचने के उपाय खोज रहे हैं। ऐसे समय में भारत एक बहुत बड़ा विकासशील और चिंतनशील देश है। हमारे माननीय मंत्री जी भी स्वयं पर्यावरण के प्रति काफी जागरूक हैं। वे बड़ी जागरूकता के साथ इस दिशा में अपने पूरे प्रयासों से अनवरत कार्य कर रहे हैं। इस दिशा में, अपने रेजोल्यूशन में जो सुझाव दिया है, "to constitute an Environment Adaptation and

Mitigation Fund by innovative fiscal policies to finance the cost of technology, promote research and development of renewable energy and lower the burden to meet the inevitable costs of adaptation arising from Global Warming and Climate Change”.

यह जो क्लाइमेट चेज और ग्लोबल वार्मिंग की चिंता है, इसके समाधान के लिए कुछ रिसर्च किया जाए और कुछ ऐसे प्राकृतिक संसाधन हमारे वैज्ञानिकों द्वारा विकसित किए जाएं, जोकि प्रकृति के ज्यादा नजदीक हों, प्राकृतिक हों, जिनसे कम लागत पर इस तरह के परिणाम निकल सकें कि हमें इस ग्लोबल वार्मिंग और प्रदूषण से किस तरह से रिलीफ मिल सके, राहत मिल सके। मैं उनकी इस भावना की प्रशंसा करती हूँ, समर्थन करती हूँ। मेरे विद्वान साथियों, माननीय संसद सदस्यों ने अनुभव के आधार पर अपने जो विचार रखे हैं, मैं उन सबका स्वागत करते हुए, इस विषय में अपने कुछ विचार सदन में प्रस्तुत कर रही हूँ। महोदय, इस विषय में चिंता करते हुए कई बार, पूरे विश्व के पर्यावरणविद् विद्वानों ने कई सम्मेलन किए, कई मीट्स हुईं, अर्थ समिट्स हुए, लेकिन पर्यावरण और इस ग्लोबल वार्मिंग के बढ़ते हुए खतरे से फिलहाल कोई पुख्ता निष्कर्ष नहीं निकल सका। सर, यह बरसों के विकास की देन है। जो पश्चिमी विकसित देश हैं, जिन्होंने बहुत ज्यादा तकनीकी विकास, बहुत ज्यादा मशीनी विकास पर जोर दिया और इस दिशा में बड़े जोरों से कार्य भी किया। उन्होंने बहुत बड़े-बड़े सराहनीय कार्य किए, लेकिन उसके दूरगामी प्राकृतिक दुष्परिणामों की चिंता नहीं की, जिसके कारण ही आज पूरे विश्व को इस ग्लोबल वार्मिंग से जूझना पड़ रहा है। जो ओजोन लेयर थी, वह छिन्न-भिन्न हो गई है। यह इसी तरह है, जैसेकि विश्व में अगर कोई देश सोचे कि जब यह खतरा बढ़ेगा, क्योंकि ग्लोबल वार्मिंग से बर्फ पिघल रही है, ग्लेशियर्स पिघल रहे हैं, समुद्री जल स्तर ऊंचा उठ रहा है, यह विश्व के लिए एक चेतावनी है, खतरा है, अगर समुद्र में किसी जहाज में छेद हो जाता है, तो उसमें बैठने से कोई यह सोचे कि चूंकि, हमने यह जहाज बनाया है, इसलिए हम लोग बच जाएंगे, तो ऐसा नहीं होता है, पूरा जहाज डूबता है। यह चिंता पूरे विश्व की है। इसमें जिन पाश्चात्य देशों को ज्यादा योगदान रहा है, जिनके कारण यह ग्लोबल वार्मिंग बढ़ी है, ये खतरे बढ़े हैं, उनकी जिम्मेदारी भी ज्यादा है कि इसे कम करने में वे अपना ज्यादा योगदान दें, इसके लिए ज्यादा प्रयत्नशील रहें और इस पर पूरे रिसर्च के कार्य करें। हमें भी आवश्यकता है कि एक ऐसा fund generate किया जाए, जिससे इस तरह के रिसर्च हों कि किस प्रकार इन बढ़ते हुए खतरों से हम मुक्त हों सकें और उनसे बचाव कर सकें।

महोदय, अगर अप्राकृतिक संसाधनों से कुछ सुविधाएं मिलती हैं, तो उनके कुछ प्रतिकूल प्रभाव भी निश्चित रूप से होते हैं। जब भी हम प्रकृति के विपरीत कोई कार्य करते हैं, कोई विकास करते हैं, जो प्रकृति के मिजाज के

अनुकूल नहीं होता, तो हमें उसका दुष्परिणाम भुगतने के लिए भी तैयार रहना चाहिए। यह वैसी ही स्थिति है, क्योंकि विकास के नाम पर यह ध्यान नहीं रखा गया कि हमें प्रकृति को कहीं disturb नहीं करना है। जब हम कोई भी विकास करते हैं, तो उससे पहले मनुष्य जाति के विकास का ध्यान रखना चाहिए कि मनुष्य जाति, यह विश्व, ये जीव-जीवन, यह प्रकृति अगर सुरक्षित रहेगी, तो सब सुरक्षित रहेंगे। अन्यथा इस तरह के विकास से अंततः उसके दुष्परिणाम ही हो सकते हैं।

आज carbon trading जैसा एक funny शब्द, जो बड़ा ही अमानवीय और असंवेदनशील शब्द है, सामने आया है। अगर कोई मुल्क carbon trading की बात कहता है, तो हैरानी होती है कि यह कितनी अमानवीयता की बात है। उन्हें इसका कोई तोड़ निकालना चाहिए। वे developed nations हैं, उनके पास बहुत पैसा है। उन्हें कोई ऐसी रिसर्च करनी चाहिए कि क्या कार्बन को किसी प्रकार से clean करके इसके प्रदूषण के प्रभाव को कुछ कम किया जा सकता है और क्या कोई ऐसी प्रक्रिया बनाई जा सकती है। लेकिन carbon trading जैसी बात असंवेदनशील है, जो शायद किसी के गले उतरने वाली बात नहीं है।

महोदय, अप्राकृतिक संसाधनों से हमें एयर कंडीशनर्स की, रेफ्रिजरेटर्स की सुविधाएं मिलीं। परमाणु परीक्षण हुए, सुरक्षा के नाम पर, विकास के नाम पर। ये भी प्रकृति पर कुछ प्रतिकूल प्रभाव तो डालते ही हैं, क्योंकि ये अप्राकृतिक हैं। पूरे विश्व में करोड़ों की तादाद में गाड़ियां चल रही हैं। भारत में भी पिछले 10-15 वर्षों में कितनी गाड़ियां बढ़ गई हैं। जितनी आबादी नहीं बढ़ी है, उससे ज्यादा गाड़ियां बढ़ी हैं। इतना डीजल-पेट्रोल, इतना धुआं, इनसे इतना प्रदूषण हो रहा है। इन पर कैसे रोक लगेगी? अगर चंद सीएनजी की किट्स लगाकर कुछ गाड़ियां चला दी जाएंगी, तो उनसे समाधान नहीं हो जाएगा। ये जो ट्रक चलते हैं, जो इतनी गाड़ियां चलती हैं, जब तक ऐसी कुछ व्यवस्था नहीं हो कि डीजल का कोई सीएनजी जैसा alternative हो, तब तक इसका समाधान नहीं हो सकता। क्योंकि बढ़ती गाड़ियों पर कैसे नियंत्रण लगाएंगे? जितनी सड़कें नहीं बनती हैं, उतनी गाड़ियां बन जाती हैं। जितनी पुलियां नहीं बनती, उतनी गाड़ियां बढ़ जाती हैं। अभी और सस्ती गाड़ी लाने की होड़ मची हुई है, तो जो कोई अभी दुपहिया वाहन चला रहा होगा, वह भी गाड़ी लेकर चलेगा। सड़कों पर चलने की जगह ही नहीं बचेगी। सर, ऐसे में कोई substitute होनी चाहिए, ऐसी कोई रिसर्च होनी चाहिए, जिससे प्रदूषण न हो और प्रदूषण में कमी हो। ओजोन लेयर, जो सूरज की भयंकर गर्मी से बचाने के लिए, प्रदूषण के दुष्परिणामों से बचाने के लिए, रोकने के लिए पूरे विश्व की ढाल थी, उस ढाल में दरार आ गई है। इसलिए सूरज का सीधा ताप उन देशों को ज्यादा सहना पड़ रहा है, जो पहले से ही गर्म देश हैं, जैसे भारत। इन देशों में इतनी भयंकर गर्मी है।

महोदय, कई गांवों में तो स्थिति यह है कि बिजली कट जाती है, लेकिन उनके पास ऊर्जा का कोई प्राकृतिक संसाधन नहीं है, जैसे सौर एनर्जी या विंड एनर्जी। आगे हम उम्मीद कर रहे हैं कि परमाणु एनर्जी भी आ जाएगी। परमाणु करार के बाद इस देश को और इसके देशवासियों को एक बड़ी उम्मीद हुई है। जब ये संसाधन मिलेंगे तो गांव के लोगों को भयंकर गर्मियों में कुछ राहत मिलेगी। मैं कहती हूं कि आज कूलर जैसी चीज सुविधा का साधन नहीं रह गई है। एयरकंडिशनर भले ही सुविधा का साधन हो सकते हैं, लेकिन गर्मी इस कदर बढ़ गई है कि कूलर आज एक जरूरत बन गया है। कई शहरों और गांवों में बिजली की कटौती के कारण घंटों-घंटों तक पंखा भी नसीब नहीं होता है। वे किस तरह जी सकते हैं? इसलिए ऊर्जा के जितने भी प्राकृतिक संसाधन विकसित होंगे, उतना ही मनुष्य जाति को, जीव-जन्तुओं को एवं वनस्पतियों को, सभी को लाभ मिलेगा।

महोदय, प्रदूषण से वायु, जल और कृषि अथवा वनस्पति सभी प्रदूषित हुए हैं। इन तीनों पर ही जीव-जन्तुओं और मनुष्यों का जीवन आधारित है। यही उनकी प्राथमिक आवश्यकताएं हैं। ऑक्सीजन अथवा हवा, पानी और कृषि अथवा वनस्पति पर ही हम सभी का जीवन निर्भर करता है। पेड़-पौधों पर मानसून भी निर्भर करता है। अगर यही स्वच्छ नहीं रहेंगे, प्रदूषित हो जाएंगे, तब आखिर हम कैसे जीएंगे? आज लोग तरह-तरह की सैंकड़ों बीमारियों से ग्रस्त हो करके तकलीफें भुगत रहे हैं। इलाज भी इतना महंगा है, तो आखिर वे कहां जाएं? सरकारी अस्पतालों में भी लम्बी-लम्बी लाइनें हुआ करती हैं, आखिर वे कितने दिन तक इंतजार करें? महंगा इलाज करवाने के लिए पैसा कहां से लाएं? ये सब इस पर्यावरण पर पड़ रहे प्रतिकूल प्रभाव के कारण ही हो रहा है।

पर्यावरण क्या है - वायु, जल, कृषि एवं वनस्पति, लेकिन ये सभी प्रदूषित हो गए। मनुष्यों और जीव-जन्तुओं का जीवन इनसे ही चलता है। अगर सभी प्रदूषित पानी पी रहे हैं, प्रदूषित अन्न खा रहे हैं, प्रदूषित हवा में सांस ले रहे हैं, तो बीमारियां तो होंगी ही। इसलिए अपने जीवन के अस्तित्व के लिए, विश्व के सारे जीवन के लिए, वनस्पतियों के लिए, इससे बचना बहुत जरूरी है।

महोदय, बिना सोचे समझे पहाड़ के पहाड़ वीरान कर दिए गए हैं। जहां पर किसी जमाने में बहुत-से पेड़ हुआ करते थे, सघन पेड़ हुआ करते थे, लोगों ने अथवा माफियाज ने उन पेड़ों को काट दिया। लेकिन पेड़ लगाने की जिम्मेदारी वे क्यों समझेंगे? बरसों पहले सरकार ने भी इसे कभी गंभीरता से नहीं लिया। कभी-कभी तो ऐसा भी किया गया हैलीकॉप्टर से बीज डाले गए कि साहब, हैलीकॉप्टर से बीज गिराए जा रहे हैं और पेड़ लग जाएंगे। पेड़ लगाने के लिए आन्दोलन भी चलाए गए। अरे भई, पेड़ आप कैसे लगाएंगे? इतना बड़ा पेड़ कैसे लग सकता है? पौधे लग सकते हैं। अभियान कुछ इस तरह से होना चाहिए - "पौधे लगाओ और पेड़ बचाओ"। लेकिन पौधे लगा दिए

गिनती के, टारगेट दे दिया कि इतने लगेंगे और कागजों में बता दिया कि इतने पेड़ लगा दिए गए हैं। आखिर उनमें से विकसित कितने हुए और पेड़ कितने बने, इसकी मॉनिटरिंग होनी चाहिए।

महोदय, जंगल के पेड़ों की मॉनिटरिंग जवाबदेही के साथ होनी चाहिए। हमारे यहां जल-बल की कोई कमी नहीं है, मैन पावर की कोई कमी नहीं है, अधिकारियों की कोई कमी नहीं है, हर विभाग में लोग भरे हुए हैं। अगर वे अपनी-अपनी जिम्मेदारी को समझ लें तो यह समस्या ही न पैदा हो। आज इतने वन्य जीव - अभयारण्यों में ही मार दिए जाते हैं। वे क्यों मार दिए जाएं? वे क्यों मर जाएंगे, क्योंकि उनके लिए कोई जवाबदेही नहीं है। कोई अधिकारी इसकी जवाबदेही किसी दूसरे पर डाल देता है और वह किसी अन्य पर डाल देता है। तब कहा जाता है कि इसके लिए कोई नया कानून ले आइए, नया विधेयक ले आइए। सर, नए कानूनों से क्या होगा? आज इतने सारे जो कानून हैं, वे पर्याप्त हैं, लेकिन, ये तब तक प्रभावशाली नहीं हो सकते जब तक पहले लोगों की जवाबदेही निर्धारित न हो कि वही-की-वही सजा और वही-का-वही निस्तारण। अगर ऐसा हो जाए, तो इस तरह की तमाम चीजों में अपने आप कमी आ जाएगी। कौन आगे जाए? कोर्ट तक जाओ, वकील करो, महंगी कानून की लड़ाई लड़ो, लम्बी कानून की लड़ाई लड़ो, कितने वर्षों तक इंतजार करो। इतनी महंगी कानून की लड़ाई, इतने लम्बे समय का इंतजार। इन कानूनों से क्या होगा? महोदय, इसलिए हर विभाग की जवाबदेही सुनिश्चित हो। चाहे वह वन विभाग हो, पर्यावरण विभाग हो या जल विभाग हो, इन सबकी जवाबदेही सुनिश्चित नहीं होगी और जब तक उन पर कड़ी कार्रवाई नहीं होगी, तब तक इस पर काबू नहीं पाया जा सकता, क्योंकि जब तक किसी को अपने पेट पर लात नहीं पड़ेगी तब तक उसे किसी दूसरे का दर्द समझ में नहीं आएगा। इसलिए मैं बार-बार कहती हूँ कि अधिकारी अपने अधिकारों के प्रति तो सजग रहें कि ये उनके अधिकार हैं, लेकिन उनके कर्तव्य क्या हैं, उनकी ज़िम्मेदारी क्या है, अगर उनके लिए वे जिम्मेदार नहीं हैं, तो फिर कौन जिम्मेदार है? फिर उसके लिए आप कोर्ट में जाएंगे। उसके बाद आप कितने दिनों तक इंतजार करेंगे और कितना पैसा लगाएंगे? इस तरह यह भी एक अच्छा उपाय है, जिससे कई चीजों पर काबू पाया जा सकता है।

महोदय, आज मैं आपसे यह कहना चाहती हूँ कि मैंने जैसा देखा कि काले-काले प्लास्टिक के बड़े-बड़े बैग्स में कचरा भरकर समुद्र में डम्प कर दिया जाता है। आखिर उसके क्या दुष्परिणाम होंगे? क्या किसी रिसर्च से ऐसी कोई प्रक्रिया बन सकती है कि उस कचरे को रिसाइकिल करके उससे कहीं किसी तरह का खाद बनाया जा सके, क्योंकि अगर उसको जलाते हैं, तब धुआं उत्पन्न होता है और इस पर लोग कहेंगे कि इससे प्रकृति में प्रदूषण फैलेगा। प्लास्टिक की जो थैली है, अगर उसे पानी में डुबोते हैं तो प्लास्टिक पानी में गलता ही नहीं, पता नहीं, सौ वर्षों तक यूँ ही बना रहता है, तो इससे पर्यावरण का क्या हाल होगा?? इस दिशा में प्लास्टिक की थैलियों पर रोक एक बहुत आवश्यक कदम है। कई जगह लोग कहते हैं कि बड़ी थैलियों पर रोक लगा दी गई है, लेकिन छोटी

5.00 P.M.

थैलियों पर नहीं। सब्जी वाले के पास प्लास्टिक की थैलियां हैं, खाद प्लास्टिक की थैलियों में आ रहा है और पेस्टिसाइड्स भी प्लास्टिक की थैलियों में आती हैं। सर, अगर प्लास्टिक की थैलियां किसी उपजाऊ जमीन में डाल दी जाएं तो वह जमीन बंजर हो जाती है, इसका इतना बुरा असर है। हम फ्रिज में पानी भी प्लास्टिक की बोतलों में रखते हैं, जो कि स्वास्थ्य के लिए अच्छा नहीं है। जब ये प्लास्टिक की थैलियां नहीं थीं, तब भी लोग थैला लेकर सब्जी मंडी से सब्जियां लाने जाते थे। जब इन पर रोक लग जाएगी, जब प्लास्टिक पर रोक लग जाएगी, तब उनको वही अभ्यास दोबारा हो जाएगा। जब तक इस पर रोक नहीं लगेगी, तब तक उसका सबस्टिट्यूट कैसे आएगा? वह आ ही नहीं सकता, क्योंकि वह एक आसान-सी सुविधाजनक चीज है। प्लास्टिक के निर्माण पर सख्ती होनी चाहिए। यह नहीं कि थैलियां क्यों मिल रही हैं, लोगों को पुलिस वाले पकड़ रहे हैं, बल्कि जहां इनका निर्माण हो रहा है, वहां रोक लगनी चाहिए, ताकि ये निर्मित ही न हों और इससे वे बाजार में ही न आए। क्या पहले प्लास्टिक के बिना दुनिया नहीं चल रही थी? जब प्लास्टिक की थैलियां ही नहीं थीं, तब क्या लोग बाजार नहीं जाते थे और क्या वे वहां से सामान लेकर नहीं आते थे? तब ऐसी कई चीजें थीं, जैसे जूट के कट्टे थे, जूट के बैग्स थे और कई तरह के थैले भी लोग अपने घरों से ले जाते थे और सामान ले आते थे। पर्यावरण के लिए प्लास्टिक भी एक बड़ी दुश्मन है, इसलिए इस पर भी विचार करने की जरूरत है। जगह-जगह पर जो कचड़े के ढेर हैं और जिन्हें नष्ट करने के लिए पानी में डुबोया जा रहा है, उसका कोई उपाय खोजा जाए।

महोदय, पूर्व प्रधान मंत्री स्वर्गीय राजीव गांधी जी स्वयं पर्यावरण के प्रति बहुत चिंतित थे। उनका यह एक प्रिय विषय था और इसको लेकर वे बहुत ज्यादा concerned रहे। इस विषय में उन्होंने कई बातें कहीं और नीतियां बनाईं। गंगा जल को स्वच्छ करने की योजना उन्होंने ही बनायी ताकि गंगा जल साफ हो जाए, लेकिन 500 करोड़ रुपए साफ हो गये और गंगा का जल वही का वही रह गया। सर, यह जिम्मेदारी किसकी है? इतना-इतना रुपया दिया जाता है, लेकिन होता कुछ नहीं है। इतनी जगहों पर पौधे लगाने के लिए रुपये दिए जाते हैं, लेकिन पेड़ नजर नहीं आते हैं। इसकी जवाबदेही तय होनी चाहिए। इसमें मॉनिटरिंग और जवाबदेही दोनों साथ चले और उसके लिए सजा का कोई प्रावधान हो। ऐसा नहीं हो कि सब अधिकारी मिलकर एक-दूसरे को बचाने में लग जाते हैं, क्योंकि उन्हें लगता है कि एक पर आंच आई, अब दूसरे पर न आये। इस तरह से उनका नेटवर्क इस देश में चलता है और बदनाम कौन होता है, जब देखो तब ले-देकर एक नेता होता है। जैसे "नेता" शब्द नेता नहीं रहा, गाली हो गया। लोग इस तरह से समझने लगते हैं। एक अकेला सांसद क्या करेगा? एक कलैक्टर के पास जितने स्टाफ होते हैं, एक जिले से संबंधित विभागों के इतने अधिकारी होते हैं, लेकिन हर बात की गाली एक एम.पी. या एम.एल.ए. को

पड़ती है। अगर वहां उसकी सरकार न हो तो प्रशासन में कई बार उसकी सुनवाई तक नहीं होती है जबकि जिम्मेदार उसे बनाया जाता है। महोदय, जो जिम्मेदार हैं, उनकी जिम्मेदारी होनी चाहिए और उनको जिम्मेवार ठहराने की कुछ व्यवस्था होनी चाहिए।

महोदय, आज छोटी-छोटी जगहों पर, मैंने देखा है कि हमारे यहां किशनगढ़ और पाली में, जहां छपाई और रंगाई के कारखाने हैं, जो कि उस शहर या गांव के एकदम पास हैं, वहां का रंगीन गंदा पानी उस तालाब में जा रहा है, जिसका पानी लोग पीते रहे हैं। इसकी कोई सुनवाई नहीं है। ऐसे कारखाने, जिनसे इतना प्रदूषण होता हो, जिनसे पानी प्रदूषित हो रहा हो या वायु प्रदूषित हो रही हो, उन्हें कम से कम उन बस्तियों, आबादियों या गांवों से कहीं दूर ले जाने की जरूरत है। इस बात को देखने की जरूरत है।

आज कीटनाशकों को जरूरी समझा गया है। हमारे जो कृषि संबंधी उपज हैं, उनमें कीड़े न लगें, इसके लिए pesticides को जरूरी समझा गया है। अब ये pesticides भी पर्यावरण के लिए ऐसे घातक बन गये हैं कि वे agriculture को प्रदूषित कर देते हैं। आज हालत यह हो गई है कि चिड़ियों की संख्या कम हो गई है। आप इसका सर्वे करवा लीजिए कि कितने जीव-जन्तु कम होते जा रहे हैं। जब फसल लहलहाती है तो उसे चिड़िया और किस्म-किस्म के जीव-जन्तु खाते हैं और ये pesticides उनके अंदर slow poison की तरह जाते हैं, इसलिए उनकी संख्या कम होती जा रही है। उनसे मनुष्यों को भी कई तरह की बीमारियां होती जा रही हैं। जब उनसे चिड़िया और अन्य पक्षी मर जाते हैं तो मनुष्य के अंदर जाकर वे न जाने किस किस्म की बीमारियां पैदा करते हैं। ये pesticides प्राकृतिक कैसे हों? पहले यह कहा जाता था कि नीम के खाद और pesticides हों। प्राकृतिक चीजों के ऐसे pesticides बनें, जिनके विषैले दुष्परिणाम न हों और जो मनुष्य या जीव-जन्तुओं के जीवन को नुकसान न पहुंचाए या कई रोगों के कारण न बनें। मुझे उम्मीद है कि हमारे साइंटिस्ट्स इस तरफ भी कुछ कर पाएंगे और वे ध्यान देंगे।

महोदय, प्रदूषित पेयजल एक बहुत बड़ी समस्या है। मिनरल वाटर, जो दूध से भी महंगा है और जो इस देश में बिक रहा है, क्या किसी ने कभी ऐसा सोचा भी था? 20 साल पहले अगर कोई यह कहता तो लोग हंसते कि मजाक करते हो क्या, कहीं 20 रुपये का एक लीटर शुद्ध पानी मिलेगा? शुद्ध पानी जीवन की पहली जरूरत है। आज हम फूड सिक्योरिटी बिल ला रहे हैं, लेकिन फूड सिक्योरिटी तभी होगी, जब पहले पानी की सिक्योरिटी होगी। हवा के बाद स्वच्छ पेयजल जिंदगी के लिए पहली जरूरत है, जब तक वह आदमी को नहीं मिलेगा, जब तक drinking water की सिक्योरिटी नहीं होगी, तब तक यह समस्या हल नहीं होगी। आज इस दूषित पेयजल की वजह से कितने किस्म की बीमारियां फैल रही हैं। गांवों में कभी प्लोराइड वाला पानी मिलता है, अस्वच्छ पानी मिलता है और गांवों के लोग मैला पानी पीने के लिए मजबूर हैं। वे मिनरल वॉटर खरीदने के लिए कहां से पैसा लाएं या कितनी दूर से स्वच्छ पेयजल लाएं?

उपसभाध्यक्ष जी, एक नदी जल लिक करने की योजना है कि नदियों को जोड़ा जाएगा, जिससे पानी की समस्या हल होगी। जब मैं Ministry of Science & Technology and Ocean Development की Standing Committee की सदस्य थी, तब मुझे जानकारी हुई और अभी कुछ दिनों पहले एक प्रश्न के जवाब में मुझे यह जानकारी मिली कि समुद्री जल को पीने योग्य बनाने में 10 पैसे प्रति लीटर की लागत आती है। मैं नहीं समझती कि मनुष्य के जीवन के लिए यह कोई बहुत बड़ी लागत है, जहां हमें हजारों रुपए दवाइयों पर बर्बाद करने पड़ते हैं। नदी जल लिक में फिर वही स्टेड्स का झगड़ा आएगा कि यह हमारी नदी है, हम इसमें नहीं जोड़ने देंगे। कुछ वैज्ञानिक भी कह रहे हैं कि नदियों को जोड़ने के दुष्परिणाम भी हो सकते हैं, क्योंकि वह अप्राकृतिक होगा, unnatural होगा। जैसी मुझे जानकारी है कि अंडमान और चेन्नई जैसी जगहों में ऐसे प्लांट्स लगाए गए हैं, जो समुद्री जल को फिल्टर करके पीने योग्य बना रहे हैं। प्रक्रिया वही है। जैसे सूरज से समुद्र तपता है, फिर बादल बनते हैं, फिर मानसून आता है और बारिश होती है। इसी प्रकार की प्रक्रिया को अपनाकर समुद्री जल से भाप बनाते हैं, उससे मीठा और स्वच्छ पानी आता है। हमारी बहुत सी स्टेड्स हैं, जहां पर समुद्री जल है। अगर गुजरात के समुद्री जल को वही स्वच्छ किया जाए और पाइपलाइन के जरिए या नहरों के जरिए उसको राजस्थान तक पहुंचाया जाए, तो राजस्थान में पीने के पानी की बहुत बड़ी समस्या हल हो जाएगी। इसकी लागत सिर्फ 10 पैसे प्रति लीटर आ रही है। अगर आप subsidies दें, तो ऐसी चीजों पर दें, जो जीवन से जुड़ी हुई हैं, जो बीमारियों से, स्वास्थ्य से जुड़ी हुई हैं। कितनी ही स्टेड्स हैं, जहां पर यह समाधान हो सकता है। इनमें न नदी जल का झगड़ा पड़ेगा, न यह राज्यों का विषय है। मैं समझती हूँ कि इस पर भी एक रिसर्च होनी चाहिए कि किस प्रकार से इसको व्यावहारिक बनाकर इस्तेमाल किया जाए। दुबई में लोग इस तरह से पानी पी रहे हैं। आखिर हम लोग उस प्रक्रिया को क्यों नहीं अपना सकते? हम लोग नाक को सीधा पकड़ने के बजाय उल्टा क्यों पकड़ते हैं? कई लोग ऐसे-ऐसे नुस्खे बताते हैं, जो कि संभव नहीं हैं या उनमें बहुत पैसा लगता है। अधिकारी लोग इस तरह की स्क्रीमें बनाकर भिजवाते रहते हैं। राज्यों को अगर इंसेटिव दिया जाए कि जो राज्य प्रदूषण को कंट्रोल करने में, कार्बन को कंट्रोल करने में, पेड़ लगाने में और प्लास्टिक की थैलियां नष्ट करने में प्रथम रहेगा, तो उसका नाम प्रथम घोषित किया जाएगा और उसे पर्यावरण को सुरक्षित करने के लिए भारत सरकार और फंड देगी। इसलिए स्टेड्स को अगर इस तरह के फंड्स दिए जाएंगे, तो मैं समझती हूँ कि कुछ अच्छा काम हो सकता है। इसके अलावा जनजागरण बहुत जरूरी है। लोगों में अवेयरनेस कैसे आए, जागरूकता कैसे आए, इस ओर ध्यान देने की जरूरत है। टी.वी. और दूरदर्शन ऐसा सशक्त माध्यम है कि उसके द्वारा गांव-गांव तक यह जागरण किया जा सकता है ... (व्यवधान)...

उपसभाध्यक्ष (श्री कलराज मिश्र) : प्रभा ठाकुर जी, चर्चा आगे जारी रहेगी। गैर-सरकारी प्रस्ताव पर चर्चा के लिए जो समय निश्चित किया गया है, उस समय तक चर्चा आगे जारी रहेगी। सोमवार 11 बजे तक के लिए सदन स्थगित होता है।

The House then adjourned at ten minutes past five of the clock till
eleven of the clock on Monday, the 9th August, 2010.